

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI  
Original Application No.312 of 2024**

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU  
based on the news item in The New Indian  
Express, Chennai Edition dt: 17.12.2024,  
titled "Kerala's Medical waste dumped in  
Nellai Villages".

With

1. The Principal Secretary  
to Government of Tamil Nadu,  
Department of Environment,  
Climate Change and Forests,  
Chennai and Others.

....Respondents

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**Advocate  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**



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With

1. The Principal Secretary to Government of Tamil Nadu, Department of Environment, Climate Change and Forests, Chennai and Others.

...Respondents

**REPORT FILED ON BEHALF OF THE THIRD RESPONDENT  
- TAMIL NADU POLLUTION CONTROL BOARD**

I, S.Palanisamy, Son of Thiru.S.Santhappan, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai - 600 032, do hereby solemnly affirm and sincerely state as follows:

I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the Third respondent, (TNPCB) and as such I am well acquainted with the facts of the case available from our office records.

2. It is respectfully submitted that on 19.12.2024, the Hon'ble NGT (SZ), Chennai has taken a Suo Motu based on the news item in The New Indian Express, Chennai Edition dt: 17.12.2024, titled "Kerala's Medical waste dumped in Nellai Villages" and passed an order which are as follows:

***"Para 11: The learned counsel appearing for the Kerala SPCB would submit that the dumping could have been by unauthorized waste collectors from Kerala. Whoever it may be, admittedly, the waste is being brought from Kerala and dumped into Tamil Nadu.***

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
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***Para 12: Therefore, it would be appropriate for the Government of Kerala to remove the waste of all nature dumped inside Tamil Nadu forthwith and either take it to the State of Kerala or arrange to get them treated in any authorized treatment facilities.***

***Para 13: We are constrained to pass the said order, as in the earlier incident, the Government of Tamil Nadu had quickly removed the waste after segregation, incurring an expenditure of about Rs.70,000/-, which is yet to be reimbursed by the State of Kerala.***

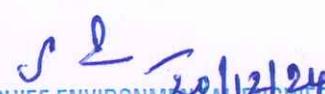
***Para 14: Therefore, we direct the State of Kerala and the Kerala SPCB to take strict action to remove the waste dumped within a period of 3 (three) days from the date of this order and file their action taken report.”***

3. It is respectfully submitted that the issue relates to the unidentified miscreants who had dumped the biomedical, food, plastics and other wastes brought from Kerala in Kodaganallur and Palavoor Villages.

4. It is respectfully submitted that as per an Order passed by the Hon'ble NGT (SZ), Chennai, dated 19.12.2024 the 3<sup>rd</sup> Respondent (TNPCB) submits thereport herein.

5. It is respectfully submitted that on 9.12.2024, a Complaint petition was received through Mudhalvarin Mugavari (IIPGCMS) from Thiru.ShivaShanmugam, Kodaganallur Panchayat, Tirunelveli District stating that Bio Medical Waste and Plastic waste were dumped near to the unit M/s.Subam Papers, Palavoor Village, Pappakudi Panchayat, Tirunelveli District. Based on the complaint, the site was inspected at Palavoor Village by Assistant Environmental Engineer of this office on 11.12.2024 and observed that no Bio Medical Wastes were found and only mixed solid waste were found to be dumped. (Enclosed as Annexure – I). In view of the above, Block Development Officer, Pappakudi Panchayat Union was requested to segregate and dispose the solid waste as per Solid Waste Management Rules – 2016 vide O/o.Tirunelveli, TNPCB letter dated 11.12.2024.

6. It is respectfully submitted that press news was released in Dhinakaran newspaper on 17.12.2024 stating that Tonnes of Bio medical wastes and mixed solid wastes from Kerala were dumped in Farm lands of Kodaganallur and Palavoor Panchayat areas, Tirunelveli District. Further, the District Collector,

  
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Tirunelveli has instructed the Superintendent of Police, Tirunelveli, Revenue Divisional Officer, Tirunelveli, Assistant Director, Panchayats, Tirunelveli and District Environmental Engineer, Tirunelveli, TNPCB to inspect and furnish the action taken report vide District Collector's Lr.Na.ka.No.:C1/COLTNV/111/2024 Dated:16/12/2024 received in O/o.DEE, Tirunelveli, TNPCB on 17.12.2024 (Enclosed as Annexure – II).

7. It is respectfully submitted that the said areas of Kodaganallur and Palavoor Panchayats, Tirunelveli District were inspected by the officials of TNPCB on 17.12.2024. During inspection, it was observed that the general solid wastes such as oil pouches, plastic covers, etc and Bio medical wastes such as unused syringes (unopened in sealed condition), Tablet covers (paper wrappers only), carton boxes and Data sheets of M/s. Regional Cancer Centre, Trivandrum and Hotel wastes from M/s.Leela,Kovalam, A RAVIZ Hotel were found to be dumped. The photographs along with Latitude and Longitude taken during inspection. (Enclosed as Annexure – III). During the time of inspection, the following observations were made:

- a. It was observed that Hotel Wastes & General solid wastes such as oil pouches, plastic covers, etc. and Bio medical wastes such as unused syringes (unopened in sealed condition), Tablet covers (paper wrappers only), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum were found to be dumped and no Biomedical wastes were noticed except unused syringes (unopened in sealed condition) having expiry date upto 2027.
- b. Empty tins of Soft drinks, Used chappals, Waste papers from Hotel of M/s.Leela, Kovalam, A RAVIZ Hotel were noticed at the above said sites.
- c. Certain portion of Solid waste including the glass bottles, napkins, paper waste were found in a partially burnt condition.
- d. The Block Development Officer, Pappakudi Panchayat Union, Pappakudi has been requested to remove the mixed solid waste vide this office letter dated: 17.12.2024 as per the Solid Waste Management Rules, 2016.

  
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8. In the above said locations, the unused syringes (unopened in sealed condition) of about quantity 10 kg only was disposed through the Common Bio-medical Waste Treatment facility namely M/s.Aseptic Systems Bio Medical Waste Management Company, S.F.No. 1024, 1025/1,3 etc., PaapanKulam Village, Nanguneri Taluk, Tirunelveli District for safe disposal and further there is no biomedical wastes in the above said location.

9. It is respectfully submitted that on 16.12.2024 complaint was lodged by Village Administrative Officer of Palavoor Village, at Suthamalli Police Station regarding the illegal disposal of Solid waste at Palavoor Panchayat limit and based on the Complaint, FIR No.626/2024 has been filed U/Sec.271 & 272 of The Bharatiya Nyaya Sanhita (BNS), 2023 and Sec.15(1) of the Environment and Protection Act, 1986. Further, it is submitted that another Complaint was lodged on 16.12.2024 by Santanam for the illegal disposal of Solid waste at Kodaganallur panchayat limit and based on the Complaint, FIR No.627/2024 has been filed U/Sec.271 & 272 of The Bharatiya Nyaya Sanhita (BNS), 2023 and Sec.15(1) of the Environment and Protection Act, 1986. (Enclosed as Annexure - IV).

10. It is further submitted that, a complaint was lodged by the Assistant Environmental Engineer, Tamil Nadu Pollution Control Board, Tirunelveli at Suthamalli Police Station regarding the illegal disposal of mixed solid wastes and Bio medical wastes from Kerala in Kodaganallur, Vellalankulam and Palavoor Panchayat areas on 19.12.2024. (Copy of the CSR is enclosed as Annexure - V).

11. It is respectfully submitted that DEE, Tirunelveli, TNPCB as submitted the recommendation to the Chairperson, TNPCB, Chennai vide letter No. DEE/TNPCB/TNV/Tech - 60/2024 dated:17/12/2024 (Enclosed as Annexure - VI) to issue directions to the competent authorities of Kerala State to take action against the violators and to levy necessary compensation from the violators under Polluters Pay Principles (PPP) as per the Solid Waste Management Rules, 2016.

*S R* 20/12/24  
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12. It is respectfully submitted that vide Board's letter No.T3/TNPCB/BMW/F.31777/2024-2 dated 18.12.2024 (Enclosed as Annexure - VII) has requested the Member Secretary, Central Pollution Control Board, Delhi to take necessary action and issue directions to the Kerala State Pollution Control Board to prevent illegal dumping of wastes from Kerala into the State of Tamil Nadu.

13. It is respectfully submitted that the 3<sup>rd</sup> respondent (TNPCB), Chennai vide Board's letter No.T3/TNPCB/BMW/F.31777/2024-1 dated 18.12.2024 has requested the Chairperson, Kerala State Pollution Control Board for the following immediate action.

- a. To initiate necessary legal action against Regional Cancer Centre, Trivandrum for illegal transportation of dumping of mixed solid waste/Bio medical waste in the state of Tamil Nadu.
- b. To initiate necessary legal action against the Hotel Leela, Kovalam, A RAVIZ Hotel for illegal transportation and dumping of mixed Solid waste in the state of Tamil Nadu.
- c. To ensure vigil monitoring at Border areas of Kerala and Tamil Nadu by the Police Department and Transport Department officials to prevent illegal transportation of wastes into the State of Tamil Nadu on a continuous basis. (Enclosed as Annexure - VIII).

14. It is further submitted that the Hon'ble NGT, (SZ), Chennai in O.A.No.100 of 2021 vide order dated: 01.11.2021 has directed as follows.

*"18. The Chief Secretary, State of Kerala is directed to look into the issue as dumping of waste including the Bio-Medical Waste without disposing the same in a scientific manner as provided under the respective Waste Management Rules, including the Bio-Medical Waste Management Rules, 2016 the neighbouring State, without discharging their responsibility for providing necessary facility within their State, cannot be encouraged. This is a matter to be seriously gone into by the Chief Secretary and necessary steps will have to be taken against the*

  
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*local bodies, who are responsible for the same instead of merely issuing a Circular for carrying out the guidelines. So, we direct the Chief Secretary, State of Kerala to file a detailed report regarding these aspects mentioned above and the effective were taken by them against the erring Municipal Corporation and the local bodies for violating the Waste Management Rules, instead of taking steps to dispose of the same within their jurisdiction illegally transporting the same to the neighbouring district in Tamil Nadu and the disposing the same in an unscientific manner projecting health hazards to the people in that locality. The Kerala State Pollution Control Board (KAPCB) is also directed to enquire about the matter and to file a detailed report in this regard”.*

15. It is further submitted that the Hon’ble NGT, (SZ), Chennai in O.A.No. 164 of 2023 vide order dated: 30.07.2024 has directed as follows.

*“2. The Executive Officer had spent a sum of Rs.69,526/- for the collection and segregation of the municipal solid waste, which was directed to be collected from the Kerala State Pollution Control Board”.*

Further, the Hon’ble NGT in its order dated: 25.10.2024 as

*“1. The Central Pollution Control (CPCB) has filed the report which is not before us*

*2. As per earlier directions, the Kerala State Pollution Control Board has given its suggestions and inputs to the CPCB on the SOP developed. Similarly, the Tamil Nadu Pollution Control Board, if not already given, is directed to give their inputs on that. Based on which, the CPCB has to finalize its SOP before the next date of hearing.*

**3. Post the matter on 20.01.2025 for final hearing”**

16. It is submitted that, the news article dt:20.12.2024 (Annexure IX) stated that two people were arrested for assisting the illegal dumping of Bio Medical waste and other wastes transported from Kerala State for monetary benefits.

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17. It is submitted that, based on a news published in the New Indian Express dated: 19.12.2024 titled "More Kerala Waste found in Nellai's Kondanagaram" the JCEE(M)/TNV has formed two inspection team comprising of 3 TNPCB officials in each for effective monitoring and disposal of the wastes in the said locations vide Letter No. JCEE(M)/TNPCB/TNV/F-TECH-11/2024 Dated: 19.12.2024 (Annexure X).

18. It is respectfully submitted that the above team of officials of TNPCB has inspected the locations in Kodaganallur and Palavoor Panchayat, Kondanagaram and Elanthaikulam areas of Tirunelveli District on 18.12.2024 and 19.12.2024 and submitted the report (Annexure XI) stating the following:

A. It was observed that the Solid Waste / Bio-medical Waste dumped in the following locations:

Sl.No.	Location Details of Village where wastes are dumped illegally
1.	Kondanagaram (8.728005,77.612672)
2.	Kondanagaram - Vaduganpatti Road (8.734746, 77.608986)
3.	Elanthaikulam (8.76442, 77.555079) & (8.7644130, 77.556900)
4.	Palavoor (8.734196, 77.598619)
5.	Vellalankulam (8.756286, 77.589859)
6.	Kodaganallur- Sivaniyarkulam (8.747976, 77.585575)

B. **Kondanagaram (8.728005,77.612672) (SW side of M/s. Subam Paper Mill)**

It was observed that the waste dumped in this location has been already being burnt and in the remains of the waste physically verified and it contains glass injection vials, medicine bottles, and unburned syringes with other solid wastes. (Photos enclosed)

C. **Kondanagaram - Vaduganpatti Road (8.734746, 77.608986) (SW very near side of M/s. Subam Paper Mill)**

a. It was observed that in a radius of about 100 sq.m. area large quantities of dumped solid wastes found here and there.

  
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- b. It was observed that the wastes already being burnt in the above area and the remains contain medicine glass bottles, unburnt testing lab vials.
- c. Among the heaps of wastes dumped in the above area is of mixed MSW solid waste containing plastic items, chappals, plastic containers, papers, empty covers of milk sachets, food containers, etc.
- d. In the above solid wastes dumped area heaps shredded plastic wastes also found.
- e. From the above wastes dump, it was found hospital record sheets of Regional Cancer Centre, Trivandrum, Kerala and wastes containing Hotel Leela ARaviz, Kovalam, Kerala emblem.
- f. In the above solid wastes dumped area, it was ascertained that the BMW were burnt and the remains glass medicine bottles, etc. as stated above were found. (Photos enclosed)

**D. Elanthaikulam (8.76442, 77.555079) & (8.7644130, 77.556900)  
(Southern side of M/s. SPB Paper Mill)**

In the above-mentioned locations, partially burnt waste and dumped waste were partially removed in recent days by unknown persons. Further, it is submitted that the remains of the dumped solid wastes contain plastic wastes, empty plastic covers, etc. as observed in the previous mentioned locations including hospital record sheets of Regional Cancer Centre, Trivandrum, Kerala. (Photos enclosed)

**E. Palavoor (8.734196, 77.598619) (Western side of M/s. Subam Paper Mill -MetchelPoramboke Land)**

It was observed that the general solid wastes such as oil pouches, plastic covers, etc. and Bio medical wastes such as unused syringes, Tablet covers (paper only), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum and Hotel wastes from the Leela Kovalam A RAVIZ Hotel were found to be dumped.(Photos enclosed)

  
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**F. Vellalankulam (8.756286, 77.589859) (In the gated premises of Padmavathy Private Farm Land)**

It was observed that wastes were dumped inside the gated premises (Gate is under opened and rusted condition) and contains same nature as plastic wastes, empty plastic covers, etc. and the Bio-degradable wastes were almost composted stage, which reveals that the waste were dumped more than a month's time. Data sheets of Regional Cancer Centre, Trivandrum were found in the dumped wastes. (Photos enclosed)

The Manager of the Padmavathy Private Farm has filed FIR in this regard with Suthamalli Police Station vide FIR No. 627 / 16.12.2024.

**G. Kodaganallur- Sivaniyarkulam (8.747976, 77.585575) (Private Patta Land)**

In this location it is observed that heaps of Solid Waste dumped within a span of 200 m in a scattered manner and also contains as stated above in the previous locations and hospital record sheets of Regional Cancer Centre, Trivandrum, Kerala and wastes containing Hotel Leela ARaviz, Kovalam, Kerala emblem with letter heads of the Hotel and Hospital. (Photos enclosed)

19. It is respectfully submitted that from the above observations, it was ascertained that,

- a. Most of the above solid wastes are generated from Regional Cancer Centre, Trivandrum, Kerala and wastes containing Hotel Leela ARaviz, Kovalam, Kerala.
- b. The waste which was found burnt in the above said location contains remains of medicine bottles, unburnt synergies, few surgical gloves (white latex gloves) from the Regional Cancer Centre, Trivandrum, Kerala.
- c. The solid waste dumped was containing the emblem and record sheets of Hotel Leela ARaviz, Kovalam, Kerala found.
- d. The above illegal dumping of solid waste has been happened over a period of months together.

  
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20. It is respectfully submitted that in view of the above, the Government of Tamil Nadu was requested vide t/o letter dated 20.12.2024 as follows

- a) The District Administration may be instructed that necessary additional police check post may be located in these areas other than provided in the district borders through competent authorities and necessary directions may be issued to competent authorities at the district border check posts to have stringent vigil monitoring of such type of vehicles.
- b) The District Administration may be instructed to conduct regular review meeting of the District Coordination Committee on the issues related to BMW.
- c) The District Administration may be instructed to install CCTV surveillance camera facilities in these remote areas where ever possible to have effective monitoring through competent authorities.
- d) The Transport Department may be instructed that the Registration Certificate of the vehicles engaged for this illegal activity may be permanently cancelled and in this regard, it is respectfully submitted that directions may be issued to competent authorities.
- e) The Police Department may be requested to take stringent legal action against the violators who have involved in these types of illegal activities through competent authorities
- f) Government of Kerala may be requested to initiate necessary legal action against Regional Cancer Centre, Trivandrum for illegal transportation and dumping of the Mixed Solid Waste / Bio Medical Waste in the State of Tamilnadu.
- g) Government of Kerala may be requested to initiate necessary legal action against the Hotel Leela Kovalam A RAVIZ for illegal transportation and dumping of the Mixed Solid Waste in the State of Tamilnadu.

*S. S. 20/12/24*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
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21. Further it is submitted that a team comprising of 6 officials from Kerala Pollution Control Board is visiting the places of Kondanagaram (8.728005, 77.622672), Kondanagaram- Vaduganpatti road (8.734746, 77.608986), Elanthaikulam (8.76442, 77.555079)& (8.7644130, 77.556900), Palavoor (8.734196, 77.598619), Vellanlankulam(8.756286, 77.589859) & Kodaganallur- Sivaniyarkulam (8.747976,77.585575) in Tirunelveli District.vide No. JCEE(M)/TNPCB/TNV/F-TECH-11/2024 Dt:20.12.2024 (Annxure XI).

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass an order or such further or other orders as this Hon'ble Tribunal may deem fit and proper and thus render justice.

*S L 20/12/24*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
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### VERIFICATION

I, S.Palanisamy, Son of Thiru.S.Santhappan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above are true to the best of my knowledge through records.

*S L 20/12/24*  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.





Annexure - I

## TAMILNADU POLLUTION CONTROL BOARD

<b>From,</b> S.V.Kalaivani., M.Tech., District Environmental Engineer(FAC), Tamil Nadu Pollution Control Board 30/2, SIDCO Industrial Estate, Pettai, Tirunelveli-627010	<b>To,</b> Block Development Officer, Pappakudi Panchayat Union, Pappakudi, Tirunelveli District – 627 601.
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**Letter No: DEE/TNPCB/TNV/F – Comp-3(59) / 2024 Dated: 11.12.2024**

**Sub:** TNPCB - O/o, DEE, Tirunelveli – Complaint petition received regarding dumping and burning of Medical Waste and Solid Waste in Palavoor Village, Pappakudi Panchayat, Tirunelveli District near M/s. Subam Papers, Pvt, Ltd – Action requested –Intimation - Regarding.

**Ref:** Complaint Petition received from Thiru. C.Shanmugam, Koodaganallur Panchayat, Tirunelveli District through Mudhalvarin Mugavari (IIPCGMS) No: 10621746 dated: 09.12.2024

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In the petition cited in reference, it was stated that medical wastes and plastic wastes were dumped near M/s. Subam Papers, Pvt, Ltd in Palavoor Village, Pappakudi Panchayat, Tirunelveli District, which will cause health issues to public and requested for further action on the complaint.

In this regard, the complaint site was inspected by Assistant Environmental Engineer of this office on 11.12.2024 and during inspection, it was observed that no Medical waste dumping was found and only solid wastes only found dumped in the said site.

Hence, it is requested that the solid wastes dumped in the above said site shall be properly disposed in accordance with the provisions of Solid Waste Management Rules, 2016 and the also to monitor to stop the dumping of Solid

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Waste in the said site. It is also requested to take appropriate action on the complaint and inform the petitioner about the action taken details.

The receipt of the letter may be acknowledged.

Encl: Complaint petition

-Sd/-  
District Environmental Engineer(FAC),  
Tamilnadu Pollution Control Board,  
Tirunelveli

**Mudalvarin Mugavari (IIPCGMS) complaint petition No 10621746 received through online on 09.12.2024**

My name is Shiva Shanmugam and I live in the village under Kodaganallur Panchayat. In the areas under Kodaganallur Panchayat, near to southern side of M/s.Subam Paper mill medical waste and plastic waste are brought from outside in heavy vehicles and dumped. The cattles that go for grazing eat these plastic waste, which causes a lot of harm. They also burn the wastes, which affect children and adults of the surrounding villages. I humbly request you to take a good solution to this.

Encl: Images



## TAMIL NADU POLLUTION CONTROL BOARD

From

Tmt. S.V.Kalaivani M.Tech.,  
District Environmental Engineer(FAC),  
Tamil Nadu Pollution Control Board  
30/2, SIDCO Industrial Estate,  
Pettai, Tirunelveli-627010

To

The Chairperson;  
Tamilnadu Pollution Control Board,  
No.76, Mount Salai, Guindy,  
Chennai -600 032.

Letter No. DEE/TNPCB/TNV/Tech - 60/2024 dated:17/12/2024

Sir,

**Sub:** TNPCB – O/o. DEE, Tirunelveli – Illegal dumping of Solid wasted and Bio Medical Waste from Regional Cancer Centre, Trivandrum, Kerala in Kodaganallur and Palavoor Panchayat areas, Tirunelveli District –Action taken report- submitted – Reg.

- Ref:**
1. CM Cell Petition No. 10621746 Dated: 09.12.2024 received from Thiru. Shiva sanmugam, Kodaganallur Panchayat, Tirunelveli District.
  2. T.O. Letter dated: 11.12.2024 addressed to Block Development Officer, Pappakudi Panchayat Union, Pappakudi.
  3. Press News appeared in Dinakaran dated 17.12.2024 (Copy submitted).
  4. District Collector's Lr. Na.ka.No.:C1/COLTNV/111/2024 Dated:16/12/2024 received on 17.12.2024.

With reference to the above, I submit to inform that a complaint was received through Mudhalvarin Mugavari (IIPGCMS) from Thiru. ShivaShanmugam, Kodaganallur Panchayat, Tirunelveli District vide ref 1<sup>st</sup> cited stating that Bio Medical Waste and Plastic waste were dumped near to M/s. Subam Papers, Palavoor Village, Pappakudi Panchayat, Tirunelveli District. Based on the complaint, the site was inspected by Assistant Environmental Engineer of this office on 11.12.2024 and observed that no Bio Medical Wastes were found and only mixed solid waste were found to be dumped.

In view of the above, Block Development Officer, Pappakudi Panchayat Union was requested to segregate and dispose the solid waste as per Solid Waste Management Rules – 2016 vide reference 2<sup>nd</sup> cited.

In mean time, a press news was released in Dhinakaran newspaper on 17.12.2024 vide ref 4<sup>th</sup> cited stating that Tonnes of Bio medical wastes and mixed solid wastes from Kerala were dumped in Farm lands of Kodaganallur and Palavoor Panchayat areas, Tirunelveli District. Further, the District Collector, Tirunelveli has instructed the Superintendent of Police, Tirunelveli, Revenue Divisional Officer, Tirunelveli, Assistant Director, Panchayats, Tirunelveli and District Environmental Engineer, Tirunelveli to inspect and furnish the action taken report vide ref 4<sup>th</sup> cited.

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In view of the above, the said areas of Kodaganallur and Palavoor Panchayats, Tirunelveli District were inspected by DEE, TNPCB, Tirunelveli along with AE on 17.12.2024. During inspection, it was observed that the general solid wastes such as oil pouches, plastic covers, etc and Bio medical wastes such as unused syringes, Tablet covers (paper only), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum and Hotel wastes from the Leela Kovalam A RAVIZ Hotel were found to be dumped. The photographs along with Latitude and Longitude taken during inspection is enclosed vide Annexure.

In this regard, FIR was filed by Village Administrative Officer of Palavoor Village at Suthamalli Police Station regarding the illegal disposal of Solid waste at Palavoor panchayat limit and for the illegal disposal of Solid waste at kodaganallur panchayat limit FIR was filled by the land owner of pathmavathi farms at Suthamalli Police Station (Copy enclosed).

During the time of inspection, the following observations were made

1. It was observed that Hotel Wastes & General solid wastes such as oil pouches, plastic covers, etc. and Bio medical wastes such as unused syringes, Tablet covers(paper wrappers), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum were found to be dumped. and no Biomedical wastes were noticed except unused syringes having expiry date upto 2027:
2. Empty tins of Soft drinks, Used chappels, Waste papers from Hotel of Leela Kovalam were noticed at the above said sites.
3. Certain portion of Solid waste including the glass bottles, napkins, paper waste were found in a partially burnt condition.
4. In this regard, the Block Development Officer, Pappakudi and TNPCB is taking steps to remove the mixed solid waste and the unused syringes through the Common Bio-medical Wastes Treatment facility namely M/s. Aseptic Systems Bio Medical Waste Management Company, S.F. No. 1024, 1025/1,3 etc., Paapan Kulam Village, Nanguneri Taluk, Tirunelveli District

Further, the District Collector, Tirunelveli has formed District Level Monitoring Committee vide Roc.No.N11/286/2023 Dated: 13.02.2023 to cover the issues related to Solid waste Management, Bio-Medical Waste Management, Plastic Waste Management etc (copy submitted) in this connection strict vigil will be followed by TNPCB in co-ordination with the District Administration.

It is also submitted that the District Collector vide their letter R.C No.: TNV / F. BMW / 2023 Dated: 13/02/2023 (copy submitted) to the Principal Secretary to Government, Health and Family Welfare Department, Secretariat with the respect to the Cont.Petn (MD) No. 1847 of 2019 in W.P.(MD) Np. 24286 of 2018 stated that there are no entry points at Kerala Border in Tirunelveli District since there is no direct road connectivity between Tirunelveli District and the State of Kerala.

It is also, submitted that the Hon'ble NGT (SZ) in O.A.No. 100 of 2021 vide order dated: 01.11.2021 has directed as follows.

"18. The Chief Secretary, State of Kerala is directed to look into the issue as dumping of waste including the Bio-Medical Waste without disposing the same in a scientific manner as provided under the respective Waste Management Rules, including the Bio-Medical Waste Management Rules, 2016 the neighbouring State, without discharging their responsibility for providing necessary facility within their State, cannot be encouraged. This is a matter to be seriously gone into by the Chief Secretary and necessary steps will have to be taken against the local bodies, who are responsible for the same instead of merely issuing a Circular for carrying out the guidelines. So, we direct the Chief Secretary, State of Kerala to file a detailed report regarding these aspects mentioned above and the effective were taken by them against the erring Municipal Corporation and the local bodies for violating the Waste Management Rules, instead of taking steps to dispose of the same within their jurisdiction illegally transporting the same to the neighbouring district in Tamil-Nadu and the disposing the same in an unscientific manner projecting health hazards to the people in that locality. The Kerala State Pollution Control Board (KAPCB) is also directed to enquire about the matter and to file a detailed report in this regard".

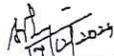
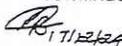
Further, it is submitted that the following directions may please be issued to the competent authorities of Kerala State to take action against the violators.

1. To initiate necessary legal action against Regional Cancer Centre, Trivandrum for illegal transportation and dumping of the Mixed Solid Waste / Bio Medical Waste in the State of Tamilnadu.
2. To initiate necessary legal action against the Hotel Leela Kovalam A RAVIZ for illegal transportation and dumping of the Mixed Solid Waste in the State of Tamilnadu.

It is also submitted that necessary compensation may be levied from the above said violators under "Polluter Pay Principles (PPP)" as per the Solid Waste Management Rules-2016 and Hon'ble Court Orders.

This is submitted for favour of kind information and necessary further action please.

Encl: As above

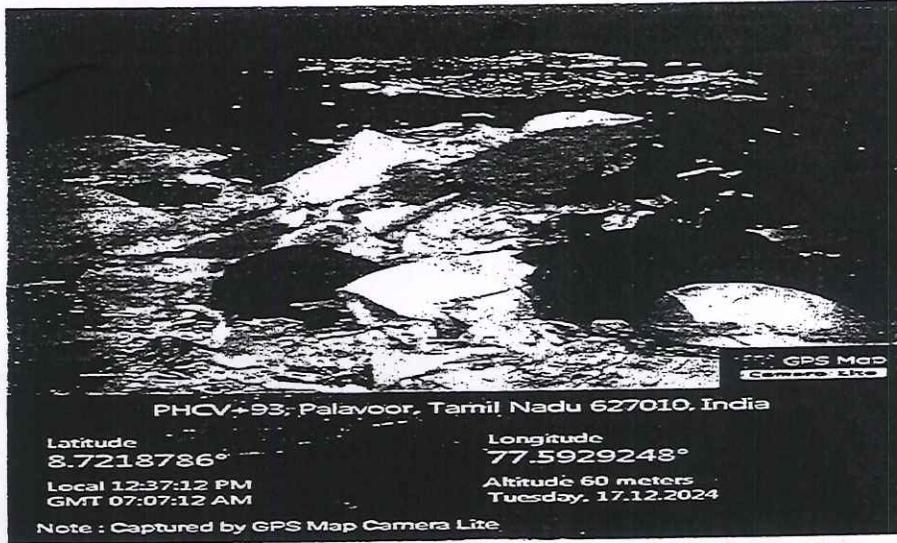
  
District Environmental Engineer (FAC),  
Tamilnadu Pollution Control Board,  
Tirunelveli  


18

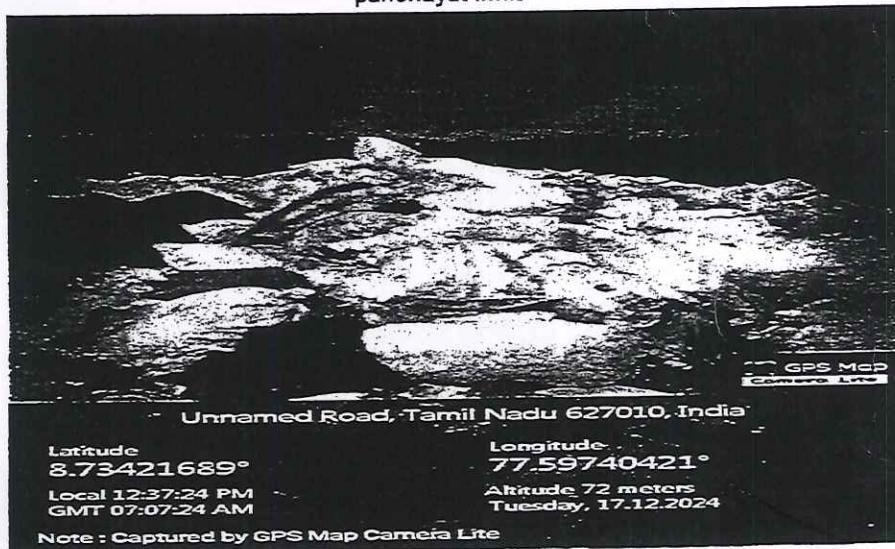
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Copy submitted to the Member Secretary, TNPCC, Chennai for favour of kind information please

Copy Submitted to the JCEE(M), TNPCC, Tirunelveli for favour of kind information please

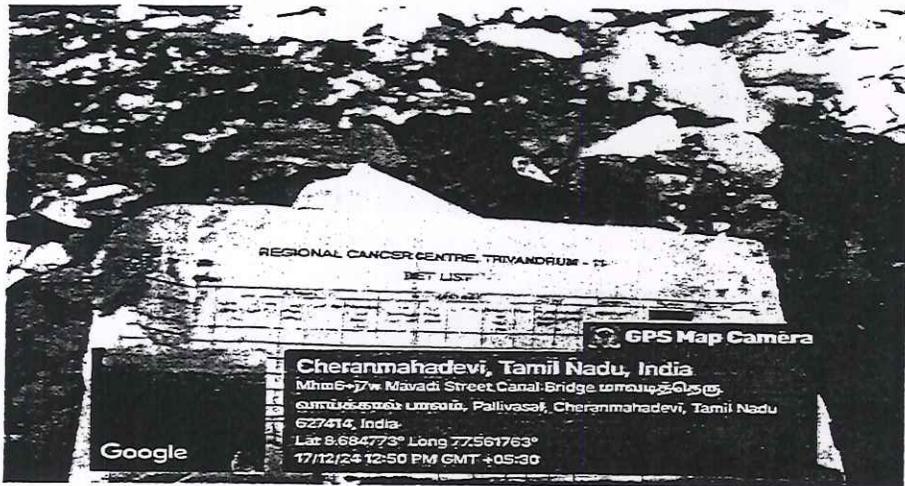


Photograph showing the dumped solid waste and plastic waste at Palavoor panchayat limit



Photograph showing the dumped mixed solid waste at Palavoor panchayat limit

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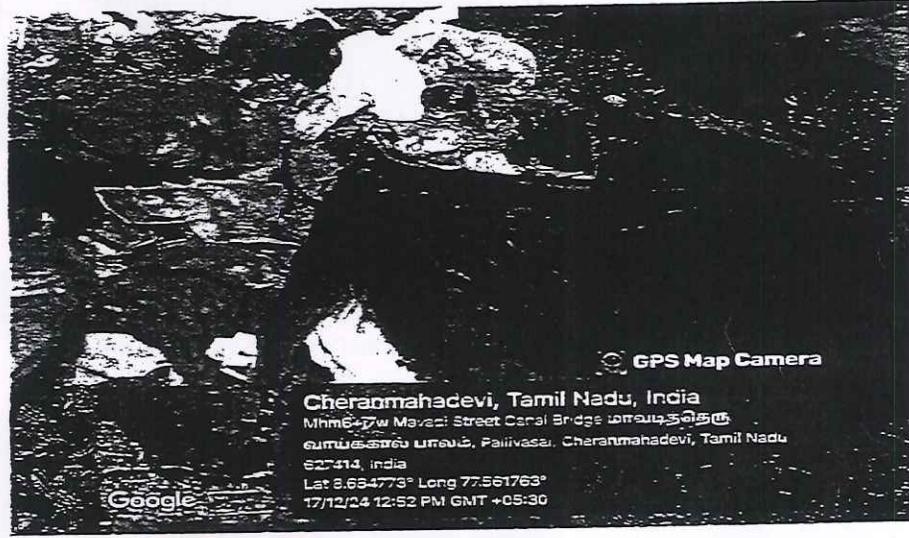
Photographs showing the Data sheet of Regional Cancer Centre, Trivandrum at Kodaganallur panchayat limit



Photograph showing the dumped solid waste at Kodaganallur panchayat limit



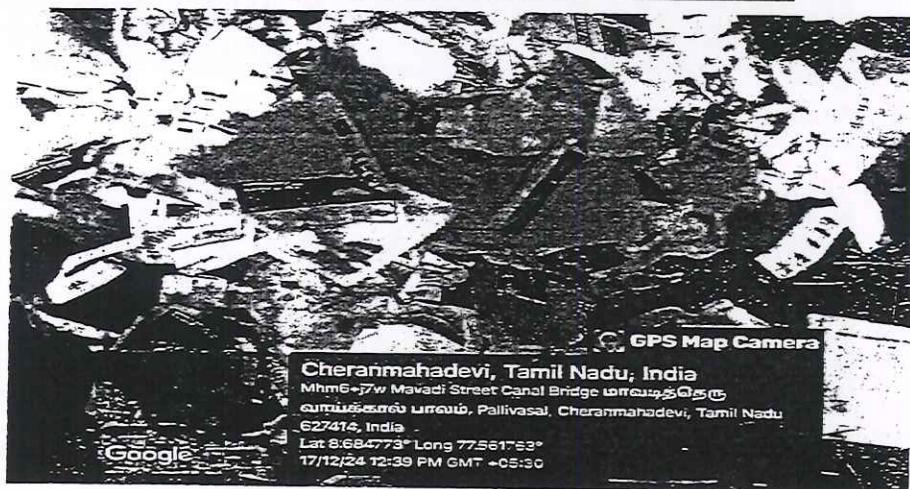
Photographs showing the general solid waste such as Oil pouches and Plastic covers etc at Kodaganallur panchayat limit



Photographs showing Bio Hazard bags filled with general solid waste such as Oil pouches and Plastic covers etc at Kodaganallur panchayat limit. However, no Bio-medical Waste were found inside the bag

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**ANNEXURE**  
**ILLEGAL DISPOSAL OF MIXED SOLID WASTE AND HOTEL WASTE AT**  
**KODAGANALLUR AND PALAVOOR PANCHAYAT LIMIT AREAS**



Photographs showing the syringe covers and carton boxes at Kodaganallur panchayat limit



Photographs showing the unused syringes at Kodaganallur panchayat limit



THE LEELA  
KOVALAM  
A RAVIZ HOTEL

Date: 06th December 2024

Dear Guest,

A warm welcome back to God's Own Country- Kerala. Thank you for choosing The Leela Kovalam, A Raviz Hotel, where the philosophy is Atithi Devo Bhava- the guest is God.

With 188 guest rooms, suites and the historic Kovalam Palace suites, this cliff-top resort ensconced in a grove of coconut trees, lapped by emerald seas, offers you the panoramic vistas of the stunning sea and breathtaking views of the sunset.

The Tides, a beach front open-air restaurant Open for casual and romantic dinners this outlet serves pan Asian and signature seafood grills.

You may join us for lunch or dinner to experience the taste authentic Kerala and indulge in the elaborate buffet of delicacies at The Terrace, our all-day dining restaurant.

Unwind with a good book and the delectable taste of freshly baked delights, aromatic coffees, and impeccable beverages at The Bistro by the patio.

Located one level below the main pool deck, The Sky Bar offers a relaxed alfresco rooftop experience. Enjoy creative signature cocktails, refreshing mocktails, and a tempting array of snacks and tapas in a relaxed alfresco setting.

Experience the allure of The Jazz and Blues Bar, where the spirit of jazz comes alive, inviting you to be a part of its rich history and artistic essence. Private Dining is available round the clock.

Unravel the magic of the age-old science of life at the award-winning Favorite Kerala Ayurveda and Spa. Be it relaxation or a therapeutic treatment that you seek, this sprawling retreat, spread across 8000 sq ft with a yoga pavilion and 12 treatment rooms, promises to rejuvenate your spirit and heal your soul.

Discover Aaramam, our 5-acre organic vegetable garden. Immerse yourself in the joy of harvesting fresh produce. Experience a unique culinary journey as our skilled chefs create personalized dishes, tailored to your tastes, using hand-picked vegetables from the garden.

Explore our new bath amenities, Tishya by The Leela; exclusively crafted for The Leela Palaces, Hotels, and Resorts. The scent draws inspiration from the national flower, the lotus, and the rare Neelakurinji that blooms once every 12 years.

We are happy to invite you to our sister hotel The Leela Ashtamudi, A Raviz Hotel, ensconced in the pristine backwaters of Ashtamudi Lake and the otherworldly sceneries. Poised in harmony with local history, the resort very evidently enchants and magnifies the and legacy of the land.

Please feel free to contact our Front Desk associates on extension "0" or me for any assistance you may require during your stay. Wishing you a very enjoyable and memorable stay.

Kind regards,

Ayyappan Nallaperumal

General Manager

The Leela Kovalam, A Raviz Hotel

The Leela Kovalam, A Raviz Hotel, Thiruvananthapuram - 695 527 India. Phone: (91-471) 305 1234

A unit of Kovalam Resort Private Limited

Email: reservations@theleela.com, www.theleela.com

Regd. Office: Kovalam Resort Private Limited, Times Square, "A-Wing", 2nd Floor, Unit No. 2, Andheri Kurla Rd., Opp. Mittal Estate, Marol Andheri East, Mumbai - 400059, Maharashtra, INDIA.

Corporate Identity Number (CIN): U 55204MH2011 PTC 269986

24

220)

PASSPORT



THE LEEEA

KOVALAM

A RAVIZ HOTEL

Thiruvananthapuram - 695 527 India

Phone: 91 (471) 305 1234 Fax: 91 (471) 248 1522

E-mail: [reservations@theleela.com](mailto:reservations@theleela.com) [www.theleela.com](http://www.theleela.com)

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NAME: DEVANANDA R  
AGE: 11 Female FC H 24C084



REGIONAL CANCER CENTRE  
THIRUVANANTHAPURAM

Patient Identification

സെൻട്രൽ വീനസ് കത്തീറ്റർ ഇടുന്നതിനുള്ള സമ്മതപത്രം

മരുന്ന് കൃത്തിവയ്ക്കാനുള്ള ഞരമ്പ് കിട്ടാൻ ബുദ്ധിമുട്ടുള്ള രോഗികളിൽ ദീർഘകാല/  
പ്രസക്തമാകാൻ കീമോതെറാപ്പി എടുക്കുന്നതിനായി കയ്യിലെ ഞരമ്പിലൂടെ സെൻട്രൽ വീനസ്  
കത്തീറ്റർ എന്ന ഒരു ട്യൂബ് ഹൃദയത്തിനടുത്തുള്ള വലിയ രക്തക്കുഴലിൽ എത്തിച്ച് ആ  
ട്യൂബിലൂടെ മരുന്ന് കടത്തിവിടുന്നതിന്റെ ആവശ്യകതയെക്കുറിച്ച് ഡോക്ടർ / സിസ്റ്റർ  
മനസ്സിലാക്കിത്തന്നു. ആ ട്യൂബ് ദീർഘകാലം ഉള്ളിൽ കിടക്കുന്നതുകൊണ്ടുള്ള  
പ്രത്യഘാതങ്ങളായ അണുബാധ, ധമനികളിൽ ഉണ്ടാകുന്ന രക്തം കട്ടപിടിക്കൽ, കത്തീറ്റർ  
ഇടുന്ന ഭാഗം മരവിപ്പിക്കുന്നതിനുവേണ്ടി തരുന്ന ഇഞ്ചക്ഷന്റെ റിയാക്ഷൻ, ആക്സീമിക്മായി  
ട്യൂബ് മുറിഞ്ഞുപോയാൽ ചെയ്യേണ്ടുന്ന പ്രഥമശുശ്രൂഷ എന്നിവയെക്കുറിച്ചും, ട്യൂബ്  
ഹൃദയത്തിനുള്ളിൽ കടന്നാൽ ഉണ്ടായേക്കാവുന്ന ഗുരുതര പ്രത്യഘാതങ്ങളെക്കുറിച്ചും  
വ്യക്തമായി വിവരിച്ചു ബോധിപ്പിച്ചുതന്നിട്ടുണ്ട്. ഇതെല്ലാം അറിഞ്ഞുകൊണ്ടുതന്നെ സെൻട്രൽ  
വീനസ് കത്തീറ്ററിക്കാൻ പൂർണ്ണമനസ്സാൽ സമ്മതിച്ചുകൊള്ളുന്നു.

ദീർഘകാലം ഉപയോഗിക്കാവുന്ന വീനസ് കത്തീറ്ററുടെ പരിചരണം ഉൾക്കൊണ്ടുള്ള  
ലഘുലേഖ എനിക്ക് ലഭിച്ചിട്ടുണ്ട്.

തീയതി 20/11/24

രോഗിയുടെ പേര് Devananda R. രോഗിയുടെ ഒപ്പ് \_\_\_\_\_  
ബന്ധുവിന്റെ പേര് Tisha A. ബന്ധുവിന്റെ ഒപ്പ് \_\_\_\_\_  
ബന്ധം \_\_\_\_\_  
ആരോഗ്യശുശ്രൂഷകന്റെ പേര് \_\_\_\_\_ ഒപ്പ് \_\_\_\_\_

RCC/MRD/CON/54

26

REGIONAL CANCER CENTRE, TRIVANDRUM - 11

DIET LIST



Ward : L.M  
Date : 08/05/14

Bed Room	Name of Patient	Category	NORMAL DIET			SEMISOLID DIET			LIQUID			Remarks	Remarks	Remarks		
			Full Diet	Salt Restr	Diabetic	Diabetic Salt Restr	Low Residual Diet	Salt Restr	Diabetic	Diabetic Salt Restr	Fluid				Pyloric tube feed	Jejune stomy
11																
12																
13																
14																
15																
16																
17																
18																
19																
20																

Time :

Name and Signature of the Staff

RCC/MRD/NU/19

**First Information Report**  
(under Section 154 Cr.P.C)  
**Under Section 173 BNS**

1. District: Tirunelveli PS: SUTHAMALLI Year: 2024 FIR No. 626 Date: 16.12.2024
2. Act(s) Sections

The BHARATIYA NYAYA SANHITA (BNS), 2023	271
The BHARATIYA NYAYA SANHITA (BNS), 2023	272
ENVIRONMENT PROTECTION ACT 1986	15(1)
3. (a) Occurrence of Offence Day: Monday Date From: 16.12.2024 Date To:  
Time Period: on Time from: 11.00Hrs Time To:  
(b) Information received at PS. 16-12.2024 Time: 17.00 Hrs Date:  
(c) General Diary Reference: Entry No(s) Time: Date:
4. Type of Information: WRITTEN Time
5. Place of Occurrence: (a) Direction and Distance from PS: North-West & 4.0 KM  
Beat Number: BEAT II.  
(b) Address: Palavoor Village Meykkal Poromboke land in an extent of 4.29.0 Ha,  
S.F.No: 383.  
(c) In case, outside limit of this Police Station, then the Name of P.S: District:
6. Complainant/Informant (a) Name: SYED ALI (b) Father's/Husband's Name:  
(c) Date/Year of Birth: 1981 (d) Nationality: INDIA (e) Passport No.:  
(f) Occupation: Govt. Official Non-Gazetted  
(g) Address: VILLAGE ADMINISTRATIVE OFFICER, PALAVOOR VILLAGE,  
VADUGANPATTI VILLAGE, TIRUNELVELI CIRCULE.

7. Details of Known/Suspected/Unknown accused with full particulars

NOT KNOWN

8. Reasons for delay in reporting by the complainant/informant:

9. Particulars of the properties stolen/involved

10. Total value of properties stolen/involved:

11. Inquest Report/ Un-natural death Case No. If any:

12. FIR Contents:

Summary of First Information Report

I respectfully submit:- Today 16.12.2024 at 17.00 hrs, I Suthamalli Police Station Grade 1 Female Constable 3358 A.Anitha was on duty at the station when the complaint filed by the Village Administrative Officer, Seyad Ali, age 43, Vaduganpatti Village, Pazhavur Village, Tirunelveli District, was received and scrutinized and a case was registered as Crime No . 626/2024 U/s 271, 272 BNS & 15 (1) Environment Protection Act 1986. The complaint is as follows. Sender. P. Seydi Ali (age 43) Village Administrative Officer, Pazhavur Village, Vaduganpatti Village, Tirunelveli Taluk. PH: 9942756500, Recipient. The Inspector of Police, Suthamalli Police Station, Tirunelveli District. Subject: Regarding dumping of plastic and other waste on the Poromboke land. I am working as the Village Administrative Officer in the above villages. On the basis of a verbal complaint by the public in the surrounding area regarding dumping and burning of plastic waste and other waste by unidentified vehicles at the over an extent of 4.29.0-hectare land. (Meikkal Porompokku Land S.F No. 383 of Pazhavur village). Based on the complaint, site was inspected at around 11.00 am today, 16.12.24 and it was found that plastic waste and other waste were

being dumped. Some of the waste was also found burning. Due to this, a foul smell was observed. Due to which environment get polluted. Therefore, I humbly request you to take appropriate action against the unidentified vehicle and the person who dumped the waste. Sd)xxxx P.Syed Ali. Village Administrative Officer 3. Vaduganpatti, 18. Pazhavur Village. Tirunelveli Taluk. Attachment: 1.Photocopies Sir, Received the petition and Registered a case in Suthamalli PS Cr.No.626/2024 U/s 271, 272 BNS & 15 (1) Environment Protection Act 1986 on 16.12.2024 at 17.00 hrs. (S/d) A.Anitha WGr I 3358.

I have sent this original First Information Report along with the original complaint of the plaintiff to the Hon'ble Judicial Magistrate Court, Cheranmahadevi, and sent other copies to the concerned higher authorities, and one copy has been kept at the station by the Sub Inspector of Police, Suthamalli Police Station, Mr. L. Ramanathan, for the purpose of investigation.

SUTHAMALLI (TIRUNELVELI) (v4.5)

FIR No. 626/2024

13.Action Taken: Since the above report reveals Commission of Offence(s) u/s as mentioned in item No. 2, registered case and Directed RAMANATHAN L, SUB INSPECTOR OF POLICE 1844 to took up the investigation

FIR read over to the Complainant/Informed, admitted to be correctly recorded and a copy given to the Complainant/informant free of cost.

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14. Signature/Thumb Impression  
of the Complainant/Informant

Signature of the Officer in-charge, Police Station

Name: ANITHA A

Rank: W/GR I PC No: 3358

15. Date & Time of

dispatch to the court: 16-12-2024 17.30 Hrs

From

The Inspector,  
Suthamali Police Station,  
Tirunelveli district.

To,

Tmt. Rajareswari,  
Assistant Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Tirunelveli.

Sir,

With respect to your complaint dated:19.12.2024 regarding that the medical waste and plastic waste are being dumped near Subam Papers Private Limited, Palavoor Village, which comes under Suthamalli Police Station limits, Tirunelveli District and also in Kondanagaram western side, which is likely to cause health problems to the public. In this regard, in Suthamalli Police Station, the Crime No. 626/24 have been registered under Section-271, 272 BNS, 15(1) Environment Act 1986, based on the complaint given by Thiru. Syed Ali, Village Administrative Officer, Palavoor Village on 16.12.2024 and the Crime No. 627/24 section 271, 272 BNS, 15(1) Environment Protection Act 1986 given by the Chennai Padmavathi Pharms Supervisor Thiru. Santhanam and the Crime No. 628/24, Section 271,272 BNS, 15(1) Environment Protection Act 1986 & 3 of TNPPDL Act by Tmt.Muthuselvi, Kondanagaram Village Administrative Officer. It is further informed that the statements given by you will be included as documents in the above cases and a final report will be filed in court.





Ammechur - VP

TAMIL NADU POLLUTION CONTROL BOARD

From

Tmt. S.V.Kalaivani M.Tech.,  
District Environmental Engineer(FAC),  
Tamil Nadu Pollution Control Board  
30/2, SIDCO Industrial Estate,  
Pettai, Tirunelveli-627010

To

The Chairperson,  
Tamilnadu Pollution Control Board,  
No.76, Mount Salai, Guindy,  
Chennai -600 032.

Letter No. DEE/TNPCB/TNV/Tech - 60/2024 dated:17/12/2024

Sir,

**Sub:** TNPCB – O/o. DEE, Tirunelveli – Illegal dumping of Solid wasted and Bio Medical Waste from Regional Cancer Centre, Trivandrum, Kerala in Kodaganallur and Palavoor Panchayat areas, Tirunelveli District –Action taken report- submitted – Reg.

- Ref:**
1. CM Cell Petition No. 10621746 Dated: 09.12.2024 received from Thiru. Shiva sanmugam, Kodaganallur Panchayat, Tirunelveli District.
  2. T.O. Letter dated: 11.12.2024 addressed to Block Development Officer, Pappakudi Panchayat Union, Pappakudi.
  3. Press News appeared in Dinakaran dated 17.12.2024 (Copy submitted).
  4. District Collector's Lr. Na.ka.No.:C1/COLTNV/111/2024 Dated:16/12/2024 received on 17.12.2024.

\*\*\*\*\*

With reference to the above, I submit to inform that a complaint was received through Mudhalvarin Mugavari (IIPGCMS) from Thiru. ShivaShanmugam, Kodaganallur Panchayat, Tirunelveli District vide ref 1<sup>st</sup> cited stating that Bio Medical Waste and Plastic waste were dumped near to M/s. Subam Papers, Palavoor Village, Pappakudi Panchayat, Tirunelveli District. Based on the complaint, the site was inspected by Assistant Environmental Engineer of this office on 11.12.2024 and observed that no Bio Medical Wastes were found and only mixed solid waste were found to be dumped.

In view of the above, Block Development Officer, Pappakudi Panchayat Union was requested to segregate and dispose the solid waste as per Solid Waste Management Rules – 2016 vide reference 2<sup>nd</sup> cited.

In mean time, a press news was released in Dhinakaran newspaper on 17.12.2024 vide ref 4<sup>th</sup> cited stating that Tonnes of Bio medical wastes and mixed solid wastes from Kerala were dumped in Farm lands of Kodaganallur and Palavoor Panchayat areas, Tirunelveli District. Further, the District Collector, Tirunelveli has instructed the Superintendent of Police, Tirunelveli, Revenue Divisional Officer, Tirunelveli, Assistant Director, Panchayats, Tirunelveli and District Environmental Engineer, Tirunelveli to inspect and furnish the action taken report vide ref 4<sup>th</sup> cited.

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In view of the above, the said areas of Kodaganallur and Palavoor Panchayats, Tirunelveli District were inspected by DEE, TNPCB, Tirunelveli along with AE on 17.12.2024. During inspection, it was observed that the general solid wastes such as oil pouches, plastic covers, etc and Bio medical wastes such as unused syringes, Tablet covers (paper only), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum and Hotel wastes from the Leela Kovalam A RAVIZ Hotel were found to be dumped. The photographs along with Latitude and Longitude taken during inspection is enclosed vide Annexure.

In this regard, FIR was filed by Village Administrative Officer of Palavoor Village at Suthamalli Police Station regarding the illegal disposal of Solid waste at Palavoor panchayat limit and for the illegal disposal of Solid waste at kodaganallur panchayat limit FIR was filled by the land owner of pathmavathi farms at Suthamalli Police Station (Copy enclosed).

During the time of inspection, the following observations were made

1. It was observed that Hotel Wastes & General solid wastes such as oil pouches, plastic covers, etc. and Bio medical wastes such as unused syringes, Tablet covers(paper wrappers), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum were found to be dumped. and no Biomedical wastes were noticed except unused syringes having expiry date upto 2027.
2. Empty tins of Soft drinks, Used chappels, Waste papers from Hotel of Leela Kovalam were noticed at the above said sites.
3. Certain portion of Solid waste including the glass bottles, napkins, paper waste were found in a partially burnt condition.
4. In this regard, the Block Development Officer, Pappakudi and TNPCB is taking steps to remove the mixed solid waste and the unused syringes through the Common Bio-medical Wastes Treatment facility namely M/s. Aseptic Systems Bio Medical Waste Management Company, S.F. No. 1024, 1025/1,3 etc., Paapan Kulam Village, Nanguneri Taluk, Tirunelveli District

Further, the District Collector, Tirunelveli has formed District Level Monitoring Committee vide Roc.No.N11/286/2023 Dated: 13.02.2023 to cover the issues related to Solid waste Management, Bio-Medical Waste Management, Plastic Waste

It is also, submitted that the Hon'ble NGT (SZ) in O.A.No. 100 of 2021 vide order dated: 01.11.2021 has directed as follows.

"18. The Chief Secretary, State of Kerala is directed to look into the issue as dumping of waste including the Bio-Medical Waste without disposing the same in a scientific manner as provided under the respective Waste Management Rules, including the Bio-Medical Waste Management Rules, 2016 the neighbouring State, without discharging their responsibility for providing necessary facility within their State, cannot be encouraged. This is a matter to be seriously gone into by the Chief Secretary and necessary steps will have to be taken against the local bodies, who are responsible for the same instead of merely issuing a Circular for carrying out the guidelines. So, we direct the Chief Secretary, State of Kerala to file a detailed report regarding these aspects mentioned above and the effective were taken by them against the erring Municipal Corporation and the local bodies for violating the Waste Management Rules, instead of taking steps to dispose of the same within their jurisdiction illegally transporting the same to the neighbouring district in Tamil Nadu and the disposing the same in an unscientific manner projecting health hazards to the people in that locality. The Kerala State Pollution Control Board (KAPCB) is also directed to enquire about the matter and to file a detailed report in this regard".

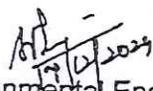
Further, it is submitted that the following directions may please be issued to the competent authorities of Kerala State to take action against the violators.

1. To initiate necessary legal action against Regional Cancer Centre, Trivandrum for illegal transportation and dumping of the Mixed Solid Waste / Bio Medical Waste in the State of Tamilnadu.
2. To initiate necessary legal action against the Hotel Leela Kovalam A RAVIZ for illegal transportation and dumping of the Mixed Solid Waste in the State of Tamilnadu.

It is also submitted that necessary compensation may be levied from the above said violators under "Polluter Pay Principles (PPP)" as per the Solid Waste Management Rules-2016 and Hon'ble Court Orders.

This is submitted for favour of kind information and necessary further action please.

Encl: As above

  
 District Environmental Engineer (FAC),  
 Tamilnadu Pollution Control Board,  
 Tirunelveli  


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Copy submitted to the Member Secretary, TNPCC, Chennai for favour of kind information please

Copy Submitted to the JCEE(M), TNPCC, Tirunelveli for favour of kind information please



# TAMIL NADU POLLUTION CONTROL BOARD



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Annexure - VII



**From**

Dr. Jayanthi. M. I.F.S.,  
Chairperson,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai – 600059.

**To**

The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan,  
CBD-cum-Office Complex,  
East Arjun Nagar,  
Delhi - 110 032.

**Lr No. T3/TNPCB/BMW/F.31777/2024-2, Dated: 18.12.2024**

Sir,

**Sub:** Tamil Nadu Pollution Control Board – Illegal transport of Biomedical Waste, food and plastic waste from Kerala to Tamil Nadu –News article published in the New Indian Express dated 17.12.2024 titled “**Kerala’s Medical waste dumped in Nellai Villages**”-To take necessary action to stop transportation and dumping of bio-medical wastes/Solid Wastes/plastic wastes into Tamil Nadu – Reg.

- Ref:**
1. Complaint petition received from Thiru. Sivashanmugam, Kodaganallur Panchayat, Tirunelveli dated 09.12.2024
  2. Lr. No. DEE/TNV/3-(59)/2024 dated 11.12.2024
  3. News article published in the New Indian Express dated 17.12.2024 titled “Kerala’s Medical waste dumped in Nellai Villages” (Copy enclosed)
  4. Lr. Na.ka.No. C1/CILTNV/111/2024 dated 16.12.2024
  5. Letter No. DEE/TNPCB/TNV/Tech-60/2024 dated 17/12/2024 (copy enclosed)
  6. Lr No.T3/TNPCB/BMW/F.31777/2024-1 Dt: 18.12.2024 (copy enclosed)

I invite kind attention to the reference 1<sup>st</sup> cited, wherein a complaint petition has been received from Thiru. Sivashanmugam, Kodaganallur Panchayat, Tirunelveli District stating that Bio Medical Wastes and plastic wastes are being dumped near Subham Paper (Pvt), Palavur Village, Pappakudi Panchayat, Tirunelveli district.

In this regard, the District Environmental Engineer, Tirunelveli has inspected the said site and based on the inspection the BDO, Pappakudi Panchayat, Tirunelveli district vide reference 2<sup>nd</sup> cited was requested to handle and dispose the solid waste dumped at the site as per the SWM Rules, 2016 and also to monitor the dumping of solid waste at that place.

Also, it is also informed that two FIRs: No. 14058526 and No. 14058526 dated 16.12.2024 have been filed by the public and the VAO, Palavur Village, Pappakudi Panchayat, Tirunelveli district against the unidentified vehicle that brought and dumped the wastes.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpceb-chn@gov.in Web : tnpceb.gov.in

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Now, a news article titled "Kerala's Medical waste dumped in Nellore Villages" has been published in the New Indian Express dated 17.12.2024 stating that a huge volume of Kerala's biomedical, food and plastic waste, particularly from Thiruvananthapuram Regional Cancer Centre (RCC) and Credence Private Hospital, has been dumped at multiple locations, including on patta lands and a waterbody in Kodaganallur and Palavur villages.

Further, the District Collector, Tirunelveli has instructed the Superintendent of Police, Tirunelveli, Revenue Divisional Officer, Tirunelveli, Assistant Director, Panchayats, Tirunelveli and District Environmental Engineer, Tirunelveli to inspect and furnish the action taken report vide reference 4<sup>th</sup> cited.

In this regard, the DEE/TNV has inspected the said site on 17.12.2024 and reported the following vide reference 5<sup>th</sup> cited:

1. It was observed that Hotel Wastes & General solid wastes such as oil pouches, plastic covers, etc. and Bio medical wastes such as unused syringes, Tablet covers (paper wrappers), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum were found to be dumped and no Biomedical wastes were noticed except unused syringes having expiry date upto 2027.
2. Data sheets of Regional Cancer Centre, Trivandrum and Hotel wastes from The Leela, Kovalam, A RAVIZ Hotel, were found to be dumped
3. Empty tins of Soft drinks, used chappels, Waste papers from Hotel of Leela Kovalam were noticed at the above said sites.
4. Certain portion of Solid waste including the glass bottles, napkins, paper waste was found in a partially burnt condition.
5. In this regard, the Block Development Officer, Pappakudi and TNPCB is taking steps to remove the mixed solid waste and the unused syringes through the Common Bio-medical Wastes Treatment facility namely M/s. Aseptic Systems Bio Medical Waste Management Company, S.F. No. 1024, 1025/1,3 etc., Paapan Kulam Village, Nanguneri Taluk, Tirunelveli District.



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## TAMIL NADU POLLUTION CONTROL BOARD



In light of the repeated incidents being reported regarding illegal dumping of wastes from the State of Kerala to Tamil Nadu, TNPCB vide reference 6<sup>th</sup> cited has again requested the Kerala State Pollution Control Board to take the issue seriously and take appropriate measures to curtail the unauthorised movement of the BMW, solid wastes, plastic wastes and other wastes and dumping of the same in Tamil Nadu. Also, it was requested to take appropriate action against the violators and the action taken on the above may please be intimated to the TNPCB.

In view of the above, it is requested to take necessary action and issue directions to the Kerala State Pollution Control Board to prevent illegal dumping of wastes from Kerala into the State of Tamil Nadu.

This is submitted for kind information and necessary action please.

Encl. As above

For Chairperson

*[Signature]*  
18/12/24

**Copy to:**

The Regional Director,  
Regional Directorate,  
Central Pollution Control Board  
Second Floor, BSNL Building,  
40-E, Guindy Industrial Estate, SIDCO Industrial Estate,  
Guindy, Chennai, Tamil Nadu 600032.

**Copy submitted to:**

The Principal Secretary to the Government,  
Environment, Climate Change & Forests Department,  
Govt. of Tamil Nadu,  
Secretariat, Chennai.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpceb-chn@gov.in Web : tnpceb.gov.in

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# THE UNIVERSITY OF CHICAGO

THE UNIVERSITY OF CHICAGO  
OFFICE OF THE DEAN  
540 EAST 58TH STREET  
CHICAGO, ILLINOIS 60637  
TEL: 773-936-3300  
WWW.CHICAGO.EDU



Annexure - VII



## TAMIL NADU POLLUTION CONTROL BOARD



**From**

Dr. Jayanthi. M. I.F.S.,  
Chairperson,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai – 600059.

**To**

The Chairperson,  
Kerala State Pollution Control Board  
Pattom P.O.,  
Thiruvananthapuram - 695 004

**Lr No. T3/TNPCB/BMW/F.31777/2024-1, Dated: 17.12.2024**

**Madam,**

**Sub:** Tamil Nadu Pollution Control Board – Illegal transport of Biomedical Waste, food and plastic waste from Kerala to Tamil Nadu –News article published in the New Indian Express dated 17.12.2024 titled “**Kerala’s Medical waste dumped in Nellai Villages**”-To take necessary action to stop transportation and dumping of bio-medical wastes/Solid Wastes/plastic wastes into Tamil Nadu – Reg.

- Ref:**
1. Lr. No.TS4/TNPCB/31777/BMW/2019 Dt:21.03.2019
  2. Lr. No.T4/TNPCB/BMW/31777/2018-1 Dt:31.12.2019
  3. Lr. No.T1/TNPCB/BMW/F.31777/2022-1 Dt:27.08.2022
  4. Lr. No.T3/TNPCB/BMW/F.31777/2023 Dt:22.11.2023
  5. Complaint petition received from Thiru. Sivashanmugam, Kodaganallur Panchayat, Tirunelveli dated 09.12.2024
  6. News article published in the New Indian Express dated 17.12.2024 titled “Kerala’s Medical waste dumped in Nellai Villages” (Copy enclosed)
  7. Lr. Na. ka .No. C1/CILTNV/111/2024 dated 16.12.2024
  8. Letter No. DEE/TNPCB/TNV/Tech-60/2024 dated 17/12/2024 (copy enclosed)

I am to invite kind attention to the references 1<sup>st</sup> to 4<sup>th</sup> cited, wherein the Kerala State Pollution Control Board was requested to take necessary action against the violators of BMWM Rules, 2016 for not collecting, transporting and carrying out disposal through the Common Bio Medical Waste Treatment Facilities thereby carrying out illegal dumping of wastes to the neighbouring states and to stop transportation and dumping of any solid wastes or Bio medical wastes to Tamil Nadu.

Further, it was requested to take the issue seriously and take appropriate measures to curtail the unauthorised movement of the BMW and solid wastes and further dumping of the same in Tamil Nadu.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpceb-chn@gov.in Web : tnpceb.gov.in

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Meanwhile, a complaint petition dated 09.12.2024 has been received from Thiru. Sivashanmugam, Kodaganallur Panchayat, Tirunelveli stating that Bio Medical Wastes and plastic wastes are being dumped near Subham Paper (Pvt), Palavur Village, Pappakudi Panchayat, Tirunelveli district.

In this regard, it is also informed that two FIRs: No. 14058526 and No. 14058526 dated 16.12.2024 have been filed by the public and the VAO, Palavur Village, Pappakudi Panchayat, Tirunelveli district against the unidentified vehicle that brought and dumped the wastes.

Now, a news article titled "Kerala's Medical waste dumped in Nellai Villages" has been published in the New Indian Express dated 17.12.2024 stating that a huge volume of Kerala's biomedical, food and plastic waste, particularly from Thiruvananthapuram Regional Cancer Centre (RCC) and Credence Private Hospital, has been dumped at multiple locations, including on patta lands and a water body in Kodaganallur and Palavur villages.

Further, the District Collector, Tirunelveli has instructed the Superintendent of Police, Tirunelveli, Revenue Divisional Officer, Tirunelveli, Assistant Director, Panchayats, Tirunelveli and District Environmental Engineer, Tirunelveli to inspect and furnish the action taken report vide reference 7<sup>th</sup> cited.

In this regard, the DEE/TNV has inspected the said site on 17.12.2024 and reported the following vide reference 8<sup>th</sup> cited:

1. It was observed that Hotel Wastes & General solid wastes such as oil pouches, plastic covers, etc. and Bio medical wastes such as unused syringes, Tablet covers (paper wrappers), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum were found to be dumped and no Biomedical wastes were noticed except unused syringes having expiry date upto 2027.
2. Data sheets of Regional Cancer Centre, Trivandrum and Hotel wastes from the Leela Kovalam A RAVIZ Hotel were found to be dumped.
3. Empty tins of Soft drinks, used chappels, Waste papers from Hotel of Leela Kovalam were noticed at the above said sites.
4. Certain portion of Solid waste including the glass bottles, napkins, paper waste was found in a partially burnt condition.



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தமிழ்நாடு

**TAMIL NADU POLLUTION CONTROL BOARD**



5. In this regard, the Block Development Officer, Pappakudi and TNPCB is taking steps to remove the mixed solid waste and the unused syringes through the Common Bio-medical Wastes Treatment facility namely M/s. Aseptic Systems Bio Medical Waste Management Company, S.F. No. 1024, 1025/1,3 etc., Paapan Kulam Village, Nanguneri Taluk, Tirunelveli District.

In light of the repeated incidents being reported regarding illegal dumping of wastes from the State of Kerala to Tamil Nadu, the following immediate action is requested at your end:

1. To initiate necessary legal action against Regional Cancer Centre, Trivandrum for illegal transportation and dumping of the mixed Solid waste/ Bio medical waste in the State of Tamil Nadu.
2. To initiate necessary legal action against the Hotel Leela Kovalam A RAVIZ for illegal transportation and dumping of the mixed Solid waste in the State of Tamil Nadu.
3. To ensure vigil monitoring at the border areas of Kerala and Tamil Nadu by the Police department and Transport department officials to prevent illegal transportation of wastes into the State of Tamil Nadu on a continuous basis.

Encl. As above

*[Signature]*  
For Chairperson  
18/12/24

**Copy submitted to:**

The Principal Secretary to the Government,  
Environment, Climate Change & Forests Department,  
Govt. of Tamil Nadu,  
Secretariat, Chennai.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpceb-chn@gov.in Web : tnpceb.gov.in

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# THE HISTORY OF THE UNITED STATES

The history of the United States is a story of growth and change. From the first settlers to the present day, the nation has evolved through various stages of development. The early years were marked by exploration and the establishment of colonies. The American Revolution led to the birth of a new nation, and the subsequent years saw the expansion of territory and the growth of industry.

The American Civil War was a pivotal moment in the nation's history, leading to the abolition of slavery and the strengthening of the federal government. The Reconstruction era followed, a period of rebuilding and reform. The late 19th and early 20th centuries saw the rise of industrialization and the emergence of a new social order.

The 20th century has been a time of great change and challenge. The United States has played a leading role in world affairs, and has faced significant domestic and international issues. The end of the century has seen the beginning of a new era, with a focus on global cooperation and the well-being of all people.

The history of the United States is a testament to the resilience and spirit of its people. It is a story of hope and achievement, and a reminder of the values that have shaped the nation. As we look to the future, we can draw inspiration from the past and work to create a better world for all.

**Dinakaran News Paper Dated: 20.12.2024**

**2 people arrested for bringing medical waste from Kerala state to Tamil Nadu**

The police arrested 2 people in connection with the dumping of medical wastes from Kerala State in Tamil Nadu. The police investigation revealed that the person who belongs to Tirunelveli acted as an agent by receiving lakhs of money.

Kerala, which shares a large border with Tamil Nadu, receives daily essential commodities including vegetables from Tirunelveli. Kerala State have stringent Acts for extracting mineral resources. There is also heavy penalty levied for dumping garbage wherever it was found, so as to protect the natural resources which is very important. At the same time, the Kerala state government has not developed adequate infrastructures for waste management, which makes the private companies and hospitals to dump their wastes in the Tamilnadu districts. There is an increase of incidents of sending meat waste, medical and plastic wastes to the border Districts of Tamil Nadu including Tirunelveli by giving lakhs of rupees to the lorry drivers. Many agents are working in district of Tamilnadu to choose places to dump this waste where there is no problem. They are taking money from the Kerala companies and dumping the wastes in uninhabited areas in the border districts of Tamilnadu.

Similarly, a private garden area in Pazhavur near Suthamalli, government Promboke land and revenue employee's land, were found dumped with medical waste, needles, food waste, plastic tubes labeled with Regional Cancer Centre, Thiruvananthapuram which become big sensational news. In this regard, Palavur Village Administrative Officer Sayat Ali and Private Garden Manager Santhanam lodged a complaint with the Suthalamalli police. Suthamalli police registered the case and investigated. Meanwhile, the issue of medical waste erupted as a state issue. District Revenue officials and Pollution Control Board Officials inspected the place where the wastes dumped. The police conducted an intensive investigation in this regard and arrested Mayandi (42) and Manohar (51) from Suthamali yesterday. It was revealed that Mayandi was working with Kerala companies as a agent. The police also found Manohar acting as his accomplice. Suthamalli police arrested them and investigation under process.





Annexure - X

Office of the Joint Chief Environmental Engineer (M),  
Tamil Nadu Pollution Control Board,  
Tirunelveli - 627007.

Memo. No. JCEE(M) / TNPCB / TNV / F. No. TECH 11 / 2024. Date 19-12-2024.

Sir,

Sub : TNPCB – O/o JCEE (M), Tirunelveli – Print / Media News about the dumping of Bio Medical Wastes at Suthamalli – Karisalkulam area / Pappakudi, Kondanagaram and other areas - Reg.

Ref : 1. Chairperson, TNPC Board, Chennai telephonic message received on 17.12.2024.  
2. Dinakararan Nellai Edition – Page No. 4 – News about the dumping of Bio Medical Wastes received from Kerala state at Suthamallai – Karisalkulam area.  
3. News on The New Indian Express Dt. 19.12.2024.  
4. Hon'ble NGT (SZ) Order in O.A. No. 312 / 2024.

With reference to the above, it was informed that the status of above referred incidents regarding the dumping of Bio Medical Wastes / Solid Wastes at various locations in Tirunelveli District from Kerala State, a report has to be furnished to the Board and also Hon'ble NGT (South Zone) directed the Kerala State Pollution Control Board to remove the illicit disposal of Wastes in Tirunelveli District.

Accordingly, Two Teams have been formed with the following Officers for effective monitoring and disposal of the wastes in the above said location and other areas.

Team – 1		
1.	Tmt. M. Nellaimathy, DEE, Tenkasi.	Suthamalli – Karisalkulam area, Kodaganallur, Palavoor Village, Kondanagaram, Vellalankulam, Pappakudi and other related areas.
2.	Tmt. M. Darmila, AE, O/o DEE, Thoothukudi	
3.	Selvi. M. Shanmugasree Revathi, AE, O/o DEE, Tenkasi.	
Team - 2		
1.	Tmt. K.S. Bharathi, DEE, Nagercoil	
2.	Thiru R. Murali Kannan, AE, O/o DEE, Thoothukudi.	
3.	Tmt. R. Jinisha, AE, O/o DEE, Nagercoil	

The above Teams shall ensure that the entire area be inspected and furnish the report immediately since a compliance report to be furnished to the Hon'ble NGT (SZ). The Committee shall coordinate with the District Environmental Engineer, Tirunelveli until the

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disposal of the wastes dumped in the above said locations and other areas as per the NGT Order.

The receipt of the memo shall be acknowledged.

  
Joint Chief Environmental Engineer (M),  
Tamilnadu Pollution Control Board,  
Tirunelveli.

To

- | Sl. No. | Name Designation   |
|---------|--|
| 1.      | Tmt. M. Nellaimathy,<br>DEE, Tenkasi.                    |
| 2.      | Tmt. M. Darmila, AE,<br>O/o DEE, Thoothukudi             |
| 3.      | Selvi. M. Shanmugasree Revathi,<br>AE, O/o DEE, Tenkasi. |
| 3.      | Tmt. K.S. Bharathi,<br>DEE, Nagercoil                    |
| 4.      | Thiru R. Murali Kannan, AE,<br>O/o DEE, Thoothukudi.     |
| 3.      | Tmt. R. Jinisha, AE,<br>O/o DEE, Nagercoil               |

Copy to the DEE, Tenkasi, Nagercoil, Tirunelveli and Thoothukudi for information and necessary action.

Copy submitted to the Member Secretary, TNPCB, Chennai for information, please.



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Annexure - XI

**TAMIL NADU POLLUTION CONTROL BOARD**

From

Er. P. Manimaran, M.E, M.B.A,  
Joint Chief Environmental Engineer (M),  
Tamil Nadu Pollution Control Board,  
30/2, SIDCO, Industrial Estate,  
Pettai, Tirunelveli – 627 010.

To

The Chairperson,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai,  
Guindy,  
Chennai – 600 032.

**Letter No.: JCEE(M)/TNPCB/TNV/F-TECH-11/2024-1 Date: 20.12.2024**

Respected Madam,

**Sub :** TNPC Board – O/o. JCEE(M), Tirunelveli - Illegal dumping of Solid waste and Bio Medical Waste in Tirunelveli District from Regional Cancer Centre, Trivandrum and Hotel Leela Palace A RAVIZ, Kovalam, Kerala in Kodaganallur and Palavoor Panchayat, Kondanagaram and Elanthaikulam areas of Tirunelveli District – Hon'ble NGT in O.A. No.312 of 2024(SZ) SUO MOTU Dt. 19.12.2024 – in compliance to Hon'ble NGT(SZ) Order inspection of team of officials from Kerala SPCB and Corporation of Trivandrum visiting the said locations – Action taken report submitted – Reg.

- Ref:**
- 1 News article published in The New Indian Express Dt.17.12.2024 titled "Kerala's Medical Waste dumped in Nellai Villages".
  - 2 DEE, TNV Letter No. DEE/TNPCB/TNV/Tech - 60/2024 Dt. 17/12/2024.
  - 3 FIR No. 626 Dated: 16.12.2024 filed by VAO Palavoor Village in Suthamalli Police Station.
  - 4 FIR No. 627 Dated: 16.12.2024 filed by Manager Pathmavathi Farm Thiru. Santhanam in Suthamalli Police Station.
  - 5 Inspection with AE (O/o. DEE. TNV) of Illegal solid waste dumped in Palavoor and Kodaganallur areas of 18.12.2024.
  - 6 Chairperson Lr. No. T3/TNPCB/BMW/F.31777/2024-1 Dt.18-12-2024 addressed to the Chairperson, Kerala SPCB.
  - 7 Chairperson Lr. No. T3/TNPCB/BMW/F.31777/2024-2 Dt.18-12-2024 addressed to the MS, CPCB, New Delhi.
  - 8 Team formed vide JCEE(M) Memo. No. JCEE(M) / TNPCB / TNV / F. No. TECH 11 / 2024. Dt. 19-12-2024
  - 9 Complaint filed in Suthamalli Police Station, Tirunelveli on 19.12.2024 by AEE O/o DEE TNV with acknowledgment.
  - 10 Inspection with team of officials of Illegal solid waste dumped in Palavoor, Kodaganallur, Kondanagaram and Elanthaikulam areas in Tirunelveli District on 19.12.2024.
  - 11 Hon'ble NGT in O.A.No.312 of 2024(SZ) SUO MOTU Dt. 19.12.2024.
  - 12 Team of officials from Kerala SPCB and Corporation of Trivandrum visit to the said sites on 20.12.2024.

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With reference to the above, I submit to state the following regarding the News article published in The New Indian Express dated: 17.12.2024 titled "Kerala's Medical Waste dumped in Nellai Villages" and in other daily News Papers and media regarding illegal dumping of Bio medical wastes and mixed solid wastes from Kerala in the areas of Palavoor, Kodaganallur, Kondanagaram and Elanthaikulam areas in Tirunelveli District;

#### **RELEVANT COURT CASES**

**1. O.A. No. 164 of 2023 before the Hon'ble NGT(SZ), Chennai:  
(Incident occurred in Tirunelveli District)**

Similar incident has occurred that the wastes generated from Corporation of Trivandrum, Kerala were illegally transported and dumped the wastes of quantity about 10 tonnes in the service road of Nanguneri Bypass and Nanguneri - Moolaikaraipatti road and were removed by the local body Nanguneri Town Panchayat on 07.10.2023 and taken to Solid Waste Management Facility of Nanguneri Town Panchayat for further disposal. Subsequently, the Executive Officer, Nanguneri Town Panchayat has stated that Rs. 69,576/- was spent for the collection and segregation of municipal solid wastes of unauthorized solid waste dumped in the said site of 965kg quantity, in which domestic bio medical waste segregated is 20kg which was disposed through Common Bio Medical Waste Disposal Facility M/s. Aseptic Systems Bio Medical Waste Management Company, S.F. No. 1024, 1025/1,3 etc., Paapan Kulam Village, Nanguneri Taluk, Tirunelveli District.

In this regard, Hon'ble NGT in (O.A. No. 164 of 2023) has taken on its own motion SUO MOTU case based on the News item published in The Indian Express Chennai edition dated: 09.10.2023, "Tamil Nadu Village roads turn Kerala's dump yard, 10-tonne waste dropped in one night".

In this regard, a letter has been addressed by the Board vide Lr No. T3/TNPCB/BMW/F.20576/2023-1 Dated: 25.09.2023 to the Member Secretary, Kerala State Pollution Control Board to take appropriate measure to curtail the unauthorised movement of Bio Medical and Solid Waste and further dumping of the same in Tamil Nadu.

It is submitted that the Hon'ble NGT (SZ) in O.A.No.164 of 2023 vide order dated: 30.07.2024 has directed as follows.

*"2. The Executive Officer had spent a sum of Rs.69,526/- for the collection and segregation of the municipal solid waste, which was directed to be collected from the Kerala State Pollution Control Board".*

Further, the Hon'ble NGT in its order dated: 25.10.2024 as

- “1. The Central Pollution Control (CPCB) has filed the report which is not before us
2. As per earlier directions, the Kerala State Pollution Control Board has given its suggestions and inputs to the CPCB on the SOP developed. Similarly, the Tamil Nadu Pollution Control Board, if not already given, is directed to give their inputs on that. Based on which, the CPCB has to finalize its SOP before the next date of hearing.
3. Post the matter on 20.01.2025 for final hearing”

This case is pending to be disposed.

**2. O.A. No. 100 of 2021 before the Hon’ble NGT(SZ), Chennai  
(Incident occurred in Aanamalai, Pollachi, Coimbatore District)**

Earlier, a similar incident has occurred that lorries carrying Bio-medical waste and other garbage from Kerala area was transported and disposed of in a private land owner in an unscientific manner which is likely to cause health hazard to the local people. Based on the news article published in “The Hindu” News Paper Chennai Edition Dt. 09.04.2021, ‘Dumping of garbage foiled near Aanamalai, trucks seized’ Hon’ble NGT(SZ) has taken Sou moto case in O.A. No. 100 of 2021. It is submitted that the Hon’ble NGT (SZ) in O.A. No. 100 of 2021 vide order dated: 01.11.2021 has directed as follows:

“18. The Chief Secretary, State of Kerala is directed to look into the issue as dumping of waste including the Bio-Medical Waste without disposing the same in a scientific manner as provided under the respective Waste Management Rules, including the Bio-Medical Waste Management Rules, 2016 the neighbouring State, without discharging their responsibility for providing necessary facility within their State, cannot be encouraged. This is a matter to be seriously gone into by the Chief Secretary and necessary steps will have to be taken against the local bodies, who are responsible for the same instead of merely issuing a Circular for carrying out the guidelines. So, we direct the Chief Secretary, State of Kerala to file a detailed report regarding these aspects mentioned above and the effective were taken by them against the erring Municipal Corporation and the local bodies for violating the Waste Management Rules, instead of taking steps to dispose of the same within their jurisdiction illegally transporting the same to the neighbouring district in Tamil Nadu and the disposing the same in an unscientific manner projecting health hazards to the people in that locality. The Kerala State Pollution Control Board (KAPCB) is also directed to enquire about the matter and to file a detailed report in this regard”.



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It is further submitted that the above two cases O.A. No. 100 of 2021 and O.A. No. 164 of 2023 merged and Hon'ble NGT (SZ) in order Dt. 25.10.2024, as,

*"2. As per earlier directions, the Kerala State Pollution Control Board has given its suggestions and inputs to the CPCB on the SOP developed. Similarly, the Tamil Nadu Pollution Control Board, if not already given, is directed to give their inputs on that. Based on which, the CPCB has to finalize its SOP before the next date of hearing.*

*3. Post the matter on 20.01.2025 for final hearing".*

It is submitted that along with team of officials of TNPCB vide reference 8<sup>th</sup> cited, the locations in Kodaganallur and Palavoor Panchayat, Kondanagaram and Elanthaikulam areas of Tirunelveli District were inspected on 18.12.2024 and 19.12.2024 and submitted the following:

1. It was observed that the Solid Waste / Bio-medical Waste dumped in the following locations:

Sl. No.	Location Details of Village where wastes are dumped illegally
1.	Kondanagaram (8.728005,77.612672)
2.	Kondanagaram - Vaduganpatti Road (8.734746, 77.608986)
3.	Elanthaikulam (8.76442, 77.555079) & (8.7644130, 77.556900)
4.	Palavoor (8.734196, 77.598619)
5.	Vellalankulam (8.756286, 77.589859)
6.	Kodaganallur- Sivaniyarkulam (8.747976, 77.585575)

**1. Kondanagaram (8.728005,77.612672) (SW side of M/s. Subam Paper Mill)**

It was observed that the waste dumped in this location already in burnt condition in the remains of the waste physically verified and it contains glass injection vials, medicine bottles, unburnt syringes with other solid wastes. (Photos enclosed)

**2. Kondanagaram - Vaduganpatti Road (8.734746, 77.608986) (SW very near side of M/s. Subam Paper Mill)**

- It was observed that in a radius of about 100 sq.m. area large quantities of dumped solid wastes found here and there.
- It was observed that the wastes were burnt condition in the above area and the remains contains medicine glass bottles, unburnt testing lab vials.
- Among the heaps of wastes dumped in the above area is of mixed MSW solid waste containing empty tins of soft drinks, used chappals, waste papers,



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plastic items, plastic containers, empty covers of milk sachets, food containers, etc.

- d. In the above solid wastes dumped area heaps shredded plastic wastes also found.
- e. From the above wastes dump, it was found hospital record sheets of Regional Cancer Centre, Trivandrum, Kerala and wastes containing Hotel Leela A RAVIZ, Kovalam, Kerala emblem.
- f. In the above solid wastes dumped area, it was ascertained that the BMW were burnt and the remains glass medicine bottles, etc. as stated above were found. (Photos enclosed)

**3. Elanthaikulam (8.76442, 77.555079) & (8.7644130, 77.556900) (Southern side of M/s. SPB Paper Mill)**

In the above-mentioned locations, partially burnt wastes and dumped waste were partially removed in recent days by unknown persons. Further, it is submitted that the remains of the dumped solid wastes contain empty tins of soft drinks, used chappals, waste papers, plastic wastes, empty plastic covers, etc. as observed in the previous mentioned locations including hospital record sheets of Regional Cancer Centre, Trivandrum, Kerala. (Photos enclosed)

**4. Palavoor (8.734196, 77.598619) (Western side of M/s. Subam Paper Mill - Metchel Poramboke Land)**

It was observed that the general solid wastes such as oil pouches, plastic covers, etc. and Bio medical wastes such as unused syringes, Tablet covers (paper only), carton boxes and Data sheets of Regional Cancer Centre, Trivandrum and Hotel wastes from the Leela Kovalam A RAVIZ Hotel were found to be dumped. (Photos enclosed)

**5. Vellalankulam (8.756286, 77.589859) (In the gated premises of Padmavathy Private Farm Land)**

It was observed that wastes were dumped inside the gated premises (Gate is under opened and rusted condition) and contains same nature as empty tins of soft drinks, used chappals, waste papers, plastic wastes, empty plastic covers, etc. and the Bio-degradable wastes were almost composted stage, which reveals that the waste were dumped more than a month's time. Data sheets of Regional Cancer Centre, Trivandrum were found in the dumped wastes. (Photos enclosed)

The Manager of the Padmavathy Private Farm has filed FIR in this regard with Suthamalli Police Station vide FIR No. 627 / 16.12.2024.

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**6. Kodaganallur- Sivaniyarkulam (8.747976, 77.585575) (Private Patta Land)**

In this location it is observed that heaps of SW dumped with in a span of 200 m in a scattered manner and also contains as stated above in the previous locations and hospital record sheets of Regional Cancer Centre, Trivandrum, Kerala and wastes containing Hotel Leela A RAVIZ, Kovalam, Kerala emblem with letter heads of the Hotel and Hospital. (Photos enclosed)

From the above observations, it was ascertained that,

- a. Most of the above solid wastes are generated from Regional Cancer Centre, Trivandrum, Kerala and wastes containing Hotel Leela A RAVIZ, Kovalam, Kerala.
- b. The waste which was burnt in the above said locations which contain remains of medicine bottles, unburnt synergies, few surgical gloves (white latex gloves) from the Regional Cancer Centre, Trivandrum, Kerala.
- c. The solid waste dumped were containing the emblem and record sheets of Hotel Leela A RAVIZ, Kovalam, Kerala found.
- d. The above illegal dumping of solid waste has been happened over a period of months together.

**Action taken**

- I. It is submitted that a complaint was received to the DEE, TNPCB, Tirunelveli from Mudhalvarin Mugavari (IIPGCMS) filed by Thiru. Shiva Shanmugam, Kodaganallur Panchayat, Tirunelveli District. Based on the complaint, the site was inspected by Assistant Environmental Engineer of Tirunelveli District Office on 11.12.2024 and observed that no Bio Medical Wastes were found and only mixed solid waste were found to be dumped. In this regard, the DEE, TNPCB, Tirunelveli has submitted a report vide reference 2<sup>nd</sup> cited.
- II. In this regard, it is submitted that the VAO Palavoor Village, Tirunelveli District in Suthamalli Police Station has filed a complaint registered vide FIR No. 626 Dt. 16.12.2024.
- III. In this regard, it is submitted that the Manager Pathmavathi Farm Thiru. Santhanam in Suthamalli Police Station has filed a complaint registered vide FIR No. 627 Dt. 16.12.2024.
- IV. Based on the above incident, The Chairperson, TNPCB has addressed a letter to the Chairperson, Kerala SPCB vide reference 6<sup>th</sup> cited to take appropriate measures to curtail the unauthorized movement of Bio Medical and Solid Waste and avoid further dumping of the same in Tamil Nadu.



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- V. Based on the above incident Chairperson, TNPCB has addressed a letter to the Member Secretary, CPCB, New Delhi vide reference 7<sup>th</sup> cited to take necessary action against the Kerala SPCB to prevent illegal dumping of waste from Kerala into Tamil Nadu.
- VI. Complaint filed in Suthamalli Police Station, Tirunelveli on 19.12.2024 by AEE O/o DEE TNV with acknowledgment received from Suthamalli Police Station mentioning that the Director, Regional Cancer Centre, Trivandrum, Kerala, the General Manager, Hotel Leela A RAVIZ, Kovalam, Kerala and in the vehicle transport and persons involved in the incident will be included has additional document evidence in this case which is under investigation.
- VII. It is further submitted that, two persons who involved in this incident were arrested by the Police and further investigation is in progress.
- VIII. Meanwhile, Hon'ble NGT (SZ) has taken Suo Motu in O.A. No. 312 of 2024 and directed in the order dt. 19.12.2024 as,

*"8. As the M/s. The Leela Kovalam, A RAVIZ Hotel, Beach Road, Kovalam, Thiruvananthapuram, Kerala – 695 527 is a necessary party to this proceeding, we Suo Motu implead them as additional Respondent No.9."*

*"9. Let the notice be issued to the newly added Respondent No.9 through the Tribunal. The Registry is directed to carry out the amendment in the cause title."*

*"13. We are constrained to pass the said order, as in the earlier incident, the Government of Tamil Nadu had quickly removed the waste after segregation, incurring an expenditure of about Rs.70,000/-, which is yet to be reimbursed by the State of Kerala.*

***14. Therefore, we direct the State of Kerala and the Kerala SPCB to take strict action to remove the waste dumped within a period of 3 (three) days from the date of this order and file their action taken report.***

***15. Let the matter be listed on 23.12.2024."***

- IX. In continuation of the Chairperson's letter addressed to the Chairperson, KSPCB, Kerala vide reference 6<sup>th</sup> cited and in compliance to the Hon'ble NGT order as stated above, team of officials from Kerala SPCB and Corporation of Trivandrum, Kerala are visiting the above locations today 20.12.2024 vide reference 12<sup>th</sup> cited.

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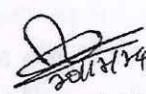


**Suggestions and Recommendations:**

1. The District Administration may be instructed to conduct regular review meeting of the District Coordination Committee on the issues related to BMW.
2. Necessary additional police check post may be located in these areas other than provided in the district borders through competent authorities.
3. To increase the efficiency of night patrolling by the Police Department in these remote areas for effective surveillance specifically during odd hours.
4. To install CCTV surveillance camera facilities in these remote areas where ever possible to have effective surveillance through competent authorities.
5. It is respectfully submitted that necessary directions may be issued to competent authorities at the district border check posts to have stringent vigil monitoring of such type of vehicles.
6. The Registration Certificate of the vehicles engaged for this illegal activity may be permanently cancelled and in this regard, it is respectfully submitted that directions may be issued to competent authorities.
7. To take stringent legal action against the violators who have involved in these types of illegal activities through competent authorities.
8. To initiate necessary legal action against Regional Cancer Centre, Trivandrum for illegal transportation and dumping of the Mixed Solid Waste / Bio Medical Waste in the State of Tamilnadu.
9. To initiate necessary legal action against the Hotel Leela Kovalam A RAVIZ for illegal transportation and dumping of the Mixed Solid Waste in the State of Tamilnadu.

This is submitted for favour of kind information and necessary action please.

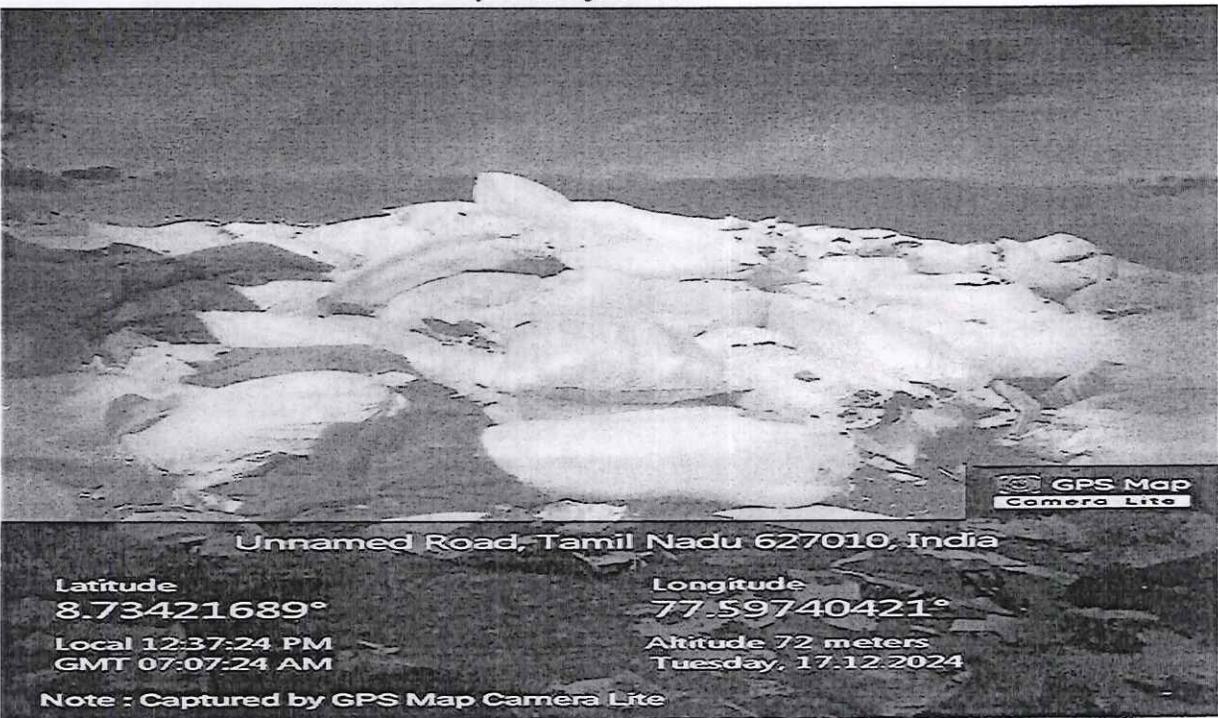
Encl: As stated above with photos.

  
Joint Chief Environmental Engineer(M),  
Tamil Nadu Pollution Control Board,  
Tirunelveli.

Copy submitted to: The Member Secretary, TNPCB, Chennai for favour of kind information please.

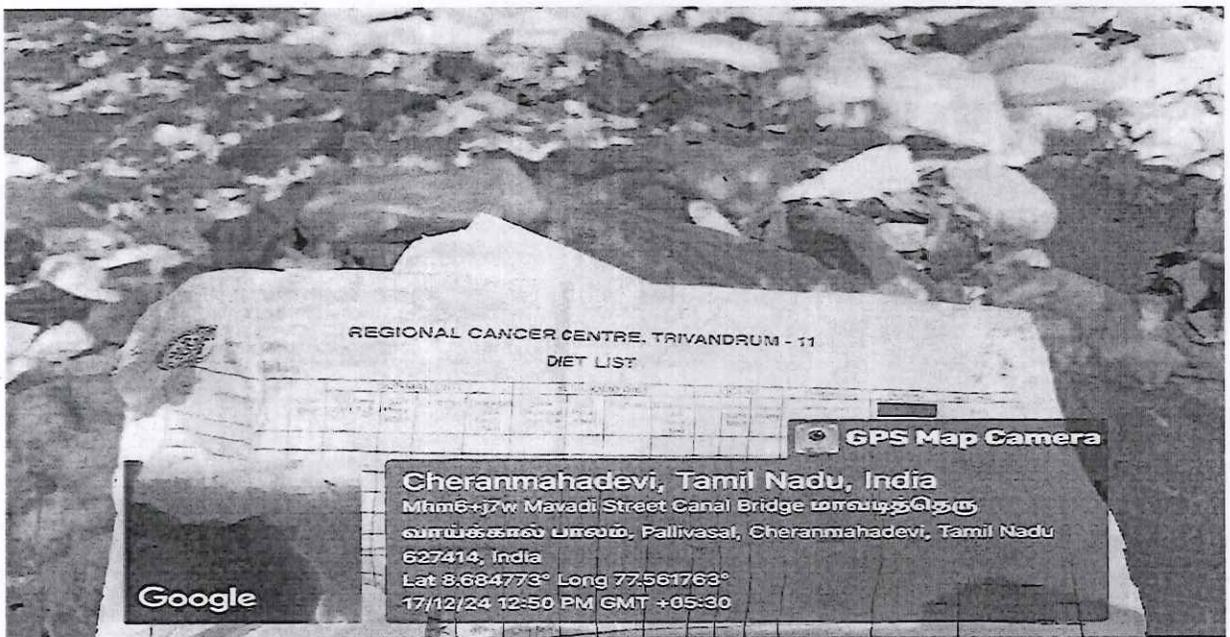


Photograph showing the dumped solid waste and plastic waste at Palavoor panchayat limit



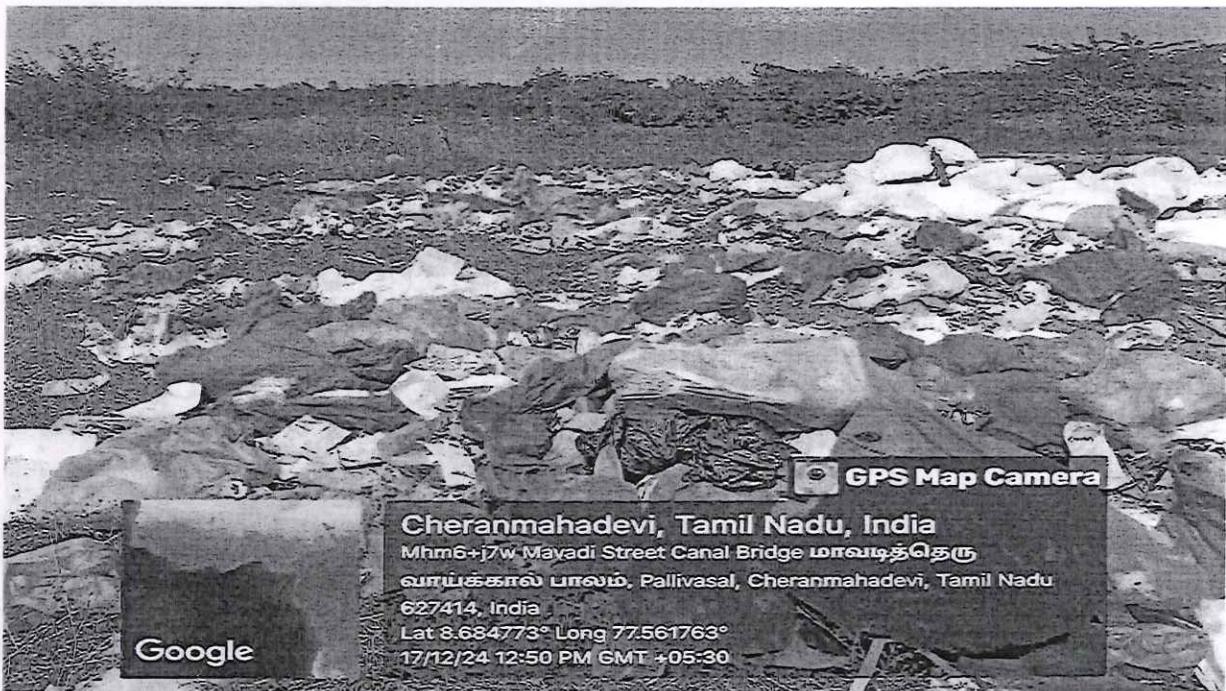
Photograph showing the dumped mixed solid waste at Palavoor panchayat limit

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Photographs showing the Data sheet of Regional Cancer Centre, Trivandrum at Kodaganallur panchayat limit



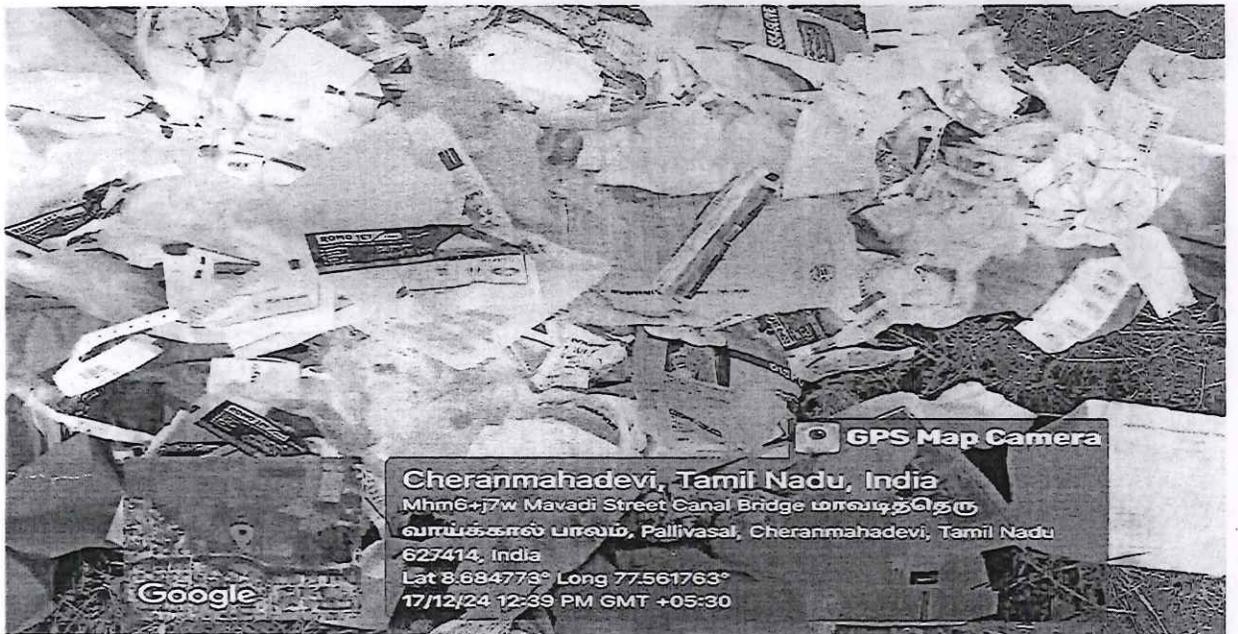


Photographs showing the general solid waste such as Oil pouches and Plastic covers etc at Kodaganallur panchayat limit



Photographs showing Bio Hazard bags filled with general solid waste such as Oil pouches and Plastic covers etc at Kodaganallur panchayat limit. However, no Bio-medical Waste were found inside the bag

**ANNEXURE**  
**ILLEGAL DISPOSAL OF MIXED SOLID WASTE AND HOTEL WASTE AT**  
**KODAGANALLUR AND PALAVOOR PANCHAYAT LIMIT AREAS**



Photographs showing the syringe covers and carton boxes at Kodaganallur panchayat limit



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**THE LEELA**  
KOVALAM  
A RAVIZ HOTEL

Date: 06<sup>th</sup> December 2024

Dear Guest,

A warm welcome back to God's Own Country- Kerala. Thank you for choosing The Leela Kovalam, A Raviz Hotel, where the philosophy is Atithi Devo Bhava- the guest is God.

With 188 guest rooms, suites and the historic Kovalam Palace suites, this cliff-top resort ensconced in a grove of coconut trees, lapped by emerald seas, offers you the panoramic vistas of the stunning sea and breathtaking views of the sunset.

**The Tides**, a beach front open-air restaurant Open for casual and romantic dinners; this outlet serves pan Asian and signature seafood grills.

You may join us for lunch or dinner to experience the taste authentic ~~Vegetarian~~ <sup>Vegetarian</sup> and indulge in the elaborate buffet of delicacies at ~~The Terrace~~, our all-day dining restaurant.

Unwind with a good book and the delectable taste of freshly baked delights, aromatic coffee, and impeccable beverages at **The Bistro** by the patio.

Located one level below the main pool deck, **The Sky Bar** offers a relaxed alfresco rooftop dining experience. Enjoy creative signature cocktails, refreshing mocktails, and a tempting array of snacks and tapas in a relaxed alfresco setting.

Experience the allure of **The Jazz and Blues Bar**, where the spirit of jazz comes alive, inviting you to be a part of its rich history and artistic essence. **Private Dining** is available round the clock.

Unravel the magic of the age-old science of life at the award-winning **Favorite Kerala Ayurveda and Spa**. Be it relaxation or a therapeutic treatment that you seek, this sprawling retreat, spread across 8000 sq ft with a yoga pavilion and 12 treatment rooms, promises to rejuvenate your spirit and heal your soul.

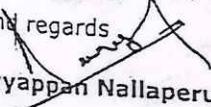
Discover **Aaramam**, our 5-acre organic vegetable garden. Immerse yourself in the joy of harvesting fresh produce. Experience a unique culinary journey as our skilled chefs create personalized dishes, tailored to your tastes, using hand-picked vegetables from the garden.

Explore our new bath amenities, **Tishya by The Leela**; exclusively crafted for The Leela Palaces, Hotels, and Resorts. The scent draws inspiration from the national flower, the lotus, and the rare Neelakurinji that blooms once every 12 years.

We are happy to invite you to our sister hotel **The Leela Ashtamudi, A Raviz Hotel**, ensconced between the pristine backwaters of Ashtamudi lake and the ethereal cerulean skies. Elegance, culture, poised in harmony with local history, the resort very evidently enchants and magnifies the spirit and legacy of the land.

Please feel free to contact our Front Desk associates on extension "0" or me for any assistance you may require during your stay. Wishing you a very enjoyable and memorable stay.

Kind regards,

  
Ayyappan Nallaperumal

General Manager

The Leela Kovalam, A Raviz Hotel

The Leela Kovalam, A Raviz Hotel, Thiruvananthapuram - 695 527 India. Phone: (91-471) 305 123

A unit of Kovalam Resort Private Limited

Email: reservations@theleela.com, www.theleela.com

Regd. Office: Kovalam Resort Private Limited, Times Square, "A-Wing", 2nd Floor, Unit No. 2, Andheri Kurla Rd., Opp. Mittal Estate, Marol, Andheri East, Mumbai - 400059, Maharashtra, INDIA.

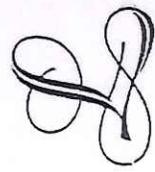
Corporate Identity Number (CIN): U 55204MH2011 PTC 269986

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220)

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PASSPORT



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REGIONAL CANCER CENTRE  
THIRUVANANTHAPURAM

NAME: DEVANANDA R  
AGE: 11 Female FC H



24C084

24C084

Patient Identification

സെൻട്രൽ വീനസ് കത്തീറ്റർ ഇടുന്നതിനുള്ള സമ്മതപത്രം

മരുന്ന് കുത്തിവെയ്ക്കാനുള്ള ഞരമ്പ് കിട്ടാൻ ബുദ്ധിമുട്ടുള്ള രോഗികളിൽ ദീർഘകാല/പ്രാസക്ത കീമോതെറാപ്പി എടുക്കുന്നതിനായി കയ്യിലെ ഞരമ്പിലൂടെ സെൻട്രൽ വീനസ് കത്തീറ്റർ എന്ന ഒരു ട്യൂബ് ഹൃദയത്തിനടുത്തുള്ള വലിയ രക്തക്കുഴലിൽ എത്തിച്ച് ആ ട്യൂബിലൂടെ മരുന്ന് കടത്തിവിടുന്നതിന്റെ ആവശ്യകതയെക്കുറിച്ച് ഡോക്ടർ / സിസ്റ്റർ മനസ്സിലാക്കിത്തന്നു. ആ ട്യൂബ് ദീർഘകാലം ഉള്ളിൽ കിടക്കുന്നതുകൊണ്ടുള്ള പ്രത്യാഘാതങ്ങളായ അണുബാധ, ധമനികളിൽ ഉണ്ടാകുന്ന രക്തം കട്ടപിടിക്കൽ, കത്തീറ്റർ ഇടുന്ന ഭാഗം മരവിപ്പിക്കുന്നതിനുവേണ്ടി തരുന്ന ഇഞ്ചക്ഷന്റെ റിയാക്ഷൻ, ആകസ്മികമായി ട്യൂബ് മുറിഞ്ഞുപോയാൽ ചെയ്യേണ്ടുന്ന പ്രഥമശുശ്രൂഷ എന്നിവയെക്കുറിച്ചും, ട്യൂബ് ഹൃദയത്തിനുള്ളിൽ കടന്നാൽ ഉണ്ടായേക്കാവുന്ന ഗുരുതര പ്രത്യാഘാതങ്ങളെക്കുറിച്ചും വ്യക്തമായി വിവരിച്ചു ബോധിപ്പിച്ചുതന്നിട്ടുണ്ട്. ഇതെല്ലാം അറിഞ്ഞുകൊണ്ടുതന്നെ സെൻട്രൽ വീനസ് കത്തീറ്ററിടാൻ പൂർണ്ണമനസ്സാൽ സമ്മതിച്ചുകൊള്ളുന്നു.

ദീർഘകാലം ഉപയോഗിക്കാവുന്ന വീനസ് കത്തീറ്ററുടെ പരിചരണം ഉൾക്കൊണ്ടുള്ള ലഘുലേഖ എനിക്ക് ലഭിച്ചിട്ടുണ്ട്.

തീയതി 20/11/24

രോഗിയുടെ പേര് Devananda R

രോഗിയുടെ ഒപ്പ് .....

ബന്ധുവിന്റെ പേര് Jisha A

ബന്ധുവിന്റെ ഒപ്പ് Jisha

ബന്ധം .....

ആരോഗ്യശുശ്രൂഷകന്റെ പേര് .....

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REGIONAL CANCER CENTRE, TRIVANDRUM - 11

DIET LIST

Ward : 10M  
Date : 24/8/14



Bed Room	Name of Patients	Category	NORMAL DIET				SEMISOLID DIET				LIQUID			Remarks	Remarks	Remarks
			Fat Free Diet Full	Salt Restr icted	Diabetic	Diabetic Salt Restr icted	Low Residual Diet full	Salt Restr icted	Diabetic	Diabetic Salt Restr icted	Fluid	Ryles tube feed	Jejune stomy	Break fast	Lunch	Dinner
11.														✓	✓	✓
12.														✓	✓	✓
13.														✓	✓	✓
14.														✓	✓	✓
15.														✓	✓	✓
16.														✓	✓	✓
17.														✓	✓	✓
18.														✓	✓	✓
19.														✓	✓	✓
20.														✓	✓	✓

Time :

Name and Signature of the Staff

Advertisement

Tamil Nadu

# Kerala's medical waste dumped in Nellai villages

When TNIE visited the spot on Monday, landowners alleged that no action was taken despite complaints.



Huge volume of Kerala's biomedical, food, and plastic wastes have been dumped in multiple locations in Tirunelveli's Kodakanallur and Pazhavur panchayats Photo | Express

Thinakaran Rajamani

Updated on: 17 Dec 2024, 7:34 am · 2 min read



TIRUNELVELI: A huge volume of Kerala's biomedical, food and plastic waste, particularly from Thiruvananthapuram Regional Cancer Centre (RCC) and Credence Private Hospital, has been dumped at multiple locations, including on patta lands and a waterbody in Kodaganallur and Palavoor villages. When TNIE visited the spot on Monday, landowners alleged that no action was taken despite complaints.

"Waste from Kerala is being dumped on our land for the past several months. A few days after the dumping, the miscreants would burn it and

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12/18/24, 2:22 PM

Kerala's medical waste dumped in Nellai villages



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burning it. As this dumping occurs at night, we cannot catch the culprits. We suspect that trucks, which come from Kerala to carry load from a paper mill in the vicinity, bring in this waste," said J Santhanam, the supervisor of a tract of land in Kodaganallur village.

"I filed a complaint with the Suthamalli police last month. Since they did not register a case, I complained to the CM's Special Cell on December 2. However, no action has been taken. The police can trace the trucks by locating them through CCTV cameras, installed near the Tasmac outlet, paper mill and a quarry. Waste has been dumped at five locations across 40 acres of land. However, neither the police nor the revenue officials visited the spot. In fact, after complaining to the police, three loads of waste were dumped on my land," said Santhanam. M Subbaiah, a cattle farmer, said, "I herd my cattle in Palavoor village. My goats fell ill recently after drinking water contaminated with biomedical waste."

Another woman cattle farmer said the local body officials were indifferent about taking action against the menace despite oral complaints. Santhanam demanded that the state government take steps to send the waste back to Kerala to prevent further illegal transportation of such waste. District Collector Dr K P Karthikeyan told TNIE that he has asked the local body officials and the Tamil Nadu Pollution Control Board to take action as per law.

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kerala

medical waste

Nellai villages

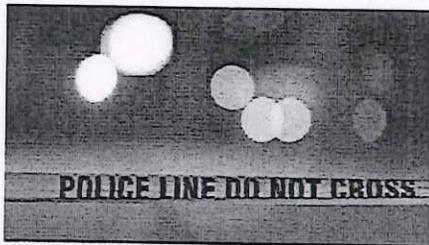
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Kerala's medical waste dumped in Nellore villages



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**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI**

**Original Application No.312 of 2024**

IN THE MATTER OF:  
Tribunal on its own motion SUO MOTU  
based on the news item in The New Indian  
Express, Chennai Edition dt: 17.12.2024,  
titled "Kerala's Medical waste dumped in  
Nellai Villages".

With

1. The Principal Secretary  
to Government of Tamil Nadu,  
Department of Environment,  
Climate Change and Forests,  
Chennai and Others.

....Respondents

**REPORT FILED ON BEHALF OF  
THE THIRD RESPONDENT - TAMIL  
NADU POLLUTION CONTROL  
BOARD**

**Advocate for Respondent: TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date: 28.03.2025**

**Date of Hearing on: 19.06.2025**

